



The Telangana Panchayat Raj (Amendment) Act, 2021

Act No. 8 of 2021

Amendments appended: 6 of 2024, 7 of 2024, 8 of 2024

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తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 8] HYDERABAD, MONDAY, OCTOBER 18, 2021.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 15th October, 2021 and the said assent is hereby first published on the 18th October, 2021 in the Telangana Gazette for general information:-

ACT No. 8 OF 2021.

**AN ACT FURTHER TO AMEND THE TELANGANA
PANCHAYAT RAJ ACT, 2018.**

Be it enacted by the Legislature of the State of Telangana in the Seventy-second Year of the Republic of India as follows:-

1. (1) This Act may be called the Telangana Panchayat Raj (Amendment) Act, 2021.

(2) It shall come into force on such date as the State Government may, by notification in the Telangana Gazette, appoint.

Short title
and
commence-
ment.

[1]

A. 69 (GH)

- Amend-
ment of
section 3,
Act No. 5
of 2018.
2. In the Telangana Panchayat Raj Act, 2018 (hereinafter referred to as the principal Act), in section 3,-
 (1) for sub-section (2), the following sub-section shall be substituted, namely,-
 "(2) The State Legislature may, by way of amendment to this Act, modify or add or alter Schedule VIII of this Act so as to,-
 (a) form a new village by separation of local area from any village or by uniting two or more villages or parts of villages or by uniting any local area to a part of any village;
 (b) increase the local area of any village;
 (c) diminish the local area of any village;
 (d) alter the boundaries of any village;
 (e) alter the name of any village;
 (f) merge a village or a part of a village to any Nagar Panchayat or Municipality or Municipal Corporation;
 (g) remove a village from the purview of this Act;
 (h) describe the area of the Village."
 (2) sub-sections (3) and (4) shall be omitted.
- Amend-
ment of
section 4.
3. In the principal Act, in section 4, in sub-section (1), in clause (c), for the words "by a notification in terms of section 3, from the date of such notification." the words "by way of an amendment in terms of section 3, from the date of such amendment." shall be substituted.
- Amend-
ment of
section 5.
4. In the principal Act, in section 5, in sub-section (2), for the words "issue a notification in terms of sub-section (3) of section 3" the words "issue an amendment in terms of section 3" shall be substituted.
- Amend-
ment of
section 23.
5. In the principal Act, in section 23, for the word and expression "person,-", the words and expression "contesting candidate for the post of Sarpanch, Member of Mandal Praja Parishad Territorial Constituency and Member of Zilla Praja Parishad Territorial Constituency,-" shall be substituted.

A. SANTHOSH REDDY,
 Secretary to Government,
 Legal Affairs, Legislative Affairs & Justice,
 Law Department.



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 6] HYDERABAD, MONDAY, JULY 15, 2024.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 6th July, 2024 and the said assent is hereby first published on the 15th July, 2024 in the Telangana Gazette for general information:-

ACT No. 6 OF 2024.

**AN ACT FURTHER TO AMEND THE TELANGANA
PANCHAYAT RAJ ACT, 2018.**

Be it enacted by the Legislature of the State of Telangana in the Seventy-Fifth Year of the Republic of India, as follows:-

1. (1) This Act may be called the Telangana Panchayat Raj (Amendment) Act, 2024.

**Short
title
and
com-
mence-
ment.**

[1]

(2) It shall come into force on such date as the State Government may, by notification in the Telangana Gazette, appoint.

Amendment of Schedule VIII, Act No.5 of 2018.

2. In the Telangana Panchayat Raj Act, 2018, in Schedule VIII referred to in sections 3 and 7,-

(1) In Bhadradi Kothagudem District,-

(j) after SI.No.76, the following SI.Nos. shall be inserted, namely:-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
76 A	Bhadradi Kothagudem	Bhadrachalam	Bhadrachalam	Bhadrachalam	1 to 51, 121 to 126, Part of 127, Part of 128, Part of 132	700.4	21
76 B	Bhadradi Kothagudem	Bhadrachalam	Seetharam nagar	Bhadrachalam	52 to 90	349.77	17
76 C	Bhadradi Kothagudem	Bhadrachalam	Shanti nagar	Bhadrachalam	91 to 120, Part of 121, Part of 127, Part of 128, 129 to 131, Part of 132, 133 to 207	997.00	17

(ii) after SI.No.93, the following SI.Nos. shall be inserted, namely:-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
93 A	Bhadrachal Kothagudem	Burgampahad	Sarapaka	Sarapaka	1 to 5, 7 to 13, 146 to 223, 226 to 248, Part of 262	1732.00	17
93 B	Bhadrachal Kothagudem	Burgampahad	ITC	Sarapaka	6, 14 to 35, 39 to 42, 87 to 99, 102 to 145, 224, 225, 249 to 260, Part of 262, 263	2512.18	15

(2) In Kumrambheem Asifabad District, after Sl.No.26, the following Sl.No. shall be inserted, namely:-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
26 A	Kumrambheem Asifabad	Asifabad	Rajampet	Rajampet	1 to 34	185.7	11

R. THIRUPATHI,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 7] HYDERABAD, MONDAY, JULY 15, 2024.

TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.

The following Act of the Telangana Legislature received the assent of the Governor on the 6th July, 2024 and the said assent is hereby first published on the 15th July, 2024 in the Telangana Gazette for general information:-

ACT No. 7 OF 2024

AN ACT FURTHER TO AMEND THE TELANGANA
PANCHAYAT RAJ ACT, 2018.

Be it enacted by the Legislature of the State of Telangana in the Seventy-Fifth Year of the Republic of India, as follows:-

1. (1) This Act may be called the Telangana Panchayat Raj (Second Amendment) Act, 2024.

Short title
and
commence-
ment.

[1]

(2) It shall come into force on such date as the State Government may, by notification in the Telanagna Gazette, appoint.

Amend-
ment of
Schedule
VIII.

2. In the Telangana Panchayat Raj Act, 2018, in Schedule VIII referred to in sections 3 and 7 of the Act,-

(3) In Adilabad District,-

Act No.5 of
2018.

(i) in Bazarhathnoor Mandal,-

(a) at Sl.No.179, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 92 1 to 36	1021.4	7

(b) after Sl.No.179, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
179-A	Adila- bad	Bazar- hathnoor	Yesapur	Yesapur	1 to 25	420.00	7

(ii) in Talamadugu Mandal,-

(a) at Sl.No.253, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 2, 74 to 124,126 to 130, Gramakantam, maarg etc.,	3391.13

(b) after Sl.No.253, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
253-A	Adilabad	Talamadugu	Punaguda	Jhari	3 to 32, 125 & Nadhi Nala	1950.00	9

(iii) in Tamsi Mandal,-

(a) at Sl.No.266, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
45 to 55, 97 to 101	837.06	7

(b) after Sl.No.266, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
266-A	Adilabad	Tamsi	Atnanguda	Girigaon	56 to 75, 77	412.00	7

(iv) in Echoda Mandal,-

(a) at Sl.No.332, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1, 31	1216.11, 1215.3

(b) after Sl.No.332, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
332-A	Adilabad	Echoda	Yellamaguda	Gundala	2	125.06	9

(v) in Utnoor Mandal,-

(a) at Sl.No.419, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 70	330.29	9

(b) after Sl.No.419, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
419-A	Adilabad	Utnoor	Wadgalpur-K	Salewada-K	Wadgalpur- K 1 to 50 Wadgalpur-B 1 to 16	1304 71	9

(4) In Jagityal District,-

(i) in Dharmapuri Mandal,-

(a) at Sl.No.68, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
55 to 99, 551 to 692	354.28

(b) at Sl.No.69, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 565	5983.25

(ii) in Beerpur Mandal,-

(a) at Sl.No.185, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 24, 35 to 152	752.32

(b) after Sl.No.185, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
185-A	Jagityal	Beerpur	Indiranagar	Narsimulapally	25 to 34	71.05	7

(c) at Sl.No.190, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
54 to 60, 62 to 66, 69 to 161, 177 to 179	2237.04

(d) after Sl.No.190, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
190-A	Jagityal	Beerpur	Gondu Gudem	Mangela	1 to 53, 61, 67, 68 & 162 to 176	417.19	7

(5) In Jangaon District,-

(i) in Raghunthpally Mandal,-

(a) at Sl.No.160, in column (6), for the existing words and figures, substitute the following:-

“402 to 625, 633 to 642”;

(b) at Sl.No.177, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
01 to 404, 626 to 632, 643 to 679	1447.31

(ii) in Palakurthy Mandal,

(a) at Sl.No.272, in column (4), for the word "Harijana Colony", the word "Vishnupuram" shall be substituted.

(b) at Sl.No.279, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
181 to 193, 199, 208 to 230, 232, 233, 237 to 244, 249	675.12	7

(c) after Sl.No.279, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
279-A	Jangaon	Palakurthy	Dubba Thanda (T)	Dardepally	194 to 198, 200 to 207, 231, 234, 235, 236	155.32	7

(d) at Sl.No.283, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 89, 91, 92, 120 to 124, 182 to 188	1658.04

(e) after Sl.No.283, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
283-A	Jangaon	Palakurthy	Mekala Thanda	Kondapur	167 to 176	178.12	9

(6) In Jayashankar Bhupalapally District.-

(i) in Bhupalapally Mandal,-

(a) at Sl.No.12, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 27, 29 to 107	3241.15

(b) after Sl.No.12, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
12-A	Jayashankar Bhupalpally	Bhupalpally	Gorlavedu thanda	Gorlavedu	28, 108-118	381 35	5

(c) at Sl.No.14, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 856, 918 to 1002	4715.95

(d) after Sl.No.14, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
14-A	Jayashankar Bhupalpally	Bhupalpally	Kompally Thanda	Kompally	857 to 917	252.05	5

(ii) in Regonda Mandal,-

(a) at Sl.No.76, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1-89, 94-95, 720-838, 1092-1613	1425.11	9

(b) after Sl.No.76, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
76-A	Jayashankar Bhupalpally	Regonda	Balaiahapally	Chinna kodepaka	90-93, 96-127	224.33	5

(c) at Sl.No.84, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 107, 164 to 272	590.05	6

(d) after Sl.No.84, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
84-A	Jayashankar Bhupalpally	Regonda	Kothapalli	Konaraopet	108 to 163 Gramakantam	109.13	5

(iii) in Chityal Mandal,-

(a) at Sl.No.106, in columns (5), (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)	(8)
Khailapur	95 to 115, 130 to 150, 161 to 168, 171 to 175	1635.10	8 (from Thirumalapur GP)

(b) after Sl.No.106, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
106-A	Jayashankar Bhupalpally	Chityal	Rama- chandra- puram	Khailapur	1 to 94, 116 to 129, 151 to 160, 169 to 170, 176 to 218	549.08	5

(iv) in Tekumatla Mandal, after Sl.No.133, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
133-A	Jayashankar Bhupalpally	Tekumatla	Kothapally	Konaraopet	108 to 163 (Gramakantam)	109-13	5

(v) in Mogullapally Mandal,-

(a) at Sl.No.164, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1-5, 7-11, 25, 28-31, 36, 40-41, 49, 52, 61, 68, 73, 77, 80-83, 88, 93-95, 98, 101-110, 112-114, 120, 124-225	515.28

(b) after Sl.No.164, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
164-A	Jayashankar Bhupalpally	Mogullapally	Baddam pally	Korkishala	6, 12-24, 26-27, 32-35, 37-39, 42-48, 50-51, 53-60, 62-67, 69-72, 74-76, 78-79, 84-87, 89-92, 96-97, 99-100, 111, 115-119, 121-123	304.23	5

(7) In Jogulamba Gadwal District, in Itikyal Mandal,-

(i) at Sl.No.133, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
419 to 422, 427 to 436, 441 to 524	1038.07

(ii) at Sl.No.134, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
346 to 395, 398 to 405, 413, 443, 446 to 520, 537 to 585, 587	1438.35

(iii) at Sl.No.141, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 345, 396 to 397, 406 to 412, 414 to 442, 444, 445, 521 to 536, 586, 588 to 665	3479.03

(iv) at Sl.No.143, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
202 to 418, 423 to 426, 437 to 440	1553.06

(8) In Kamareddy District,-

(i) in Banswada Mandal, at Sl.No.14, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 302 except 138/1	889.23

(ii) in Birkoor mandal,-

(a) at Sl.No.29, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(5)	(6)	(7)
Bhairapoor & Sambapur & Nagapoor	1 to 227	1094

(b) after Sl.No.29, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
29-A	Kamareddy	Birkoor	Sambhapur	Sambapur & Nagapoor	1 to 44, 51, 53, 59, 1 to 76, 173	384 535	5

(c) at Sl.No.36, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Annaram(Kd), Birkoor Mandal Kollur of Banswada	74/1, 268,272,273/2, 274/2, 275 to 278, 287,292/2 & 138/1	712.11

(iii) in Nasrullabad Mandal,-

(a) at Sl.No.42, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
19 to 22, 26 to 180, 216 to 236, 238 & 288 to 297	1076.02

(b) after Sl.No.42, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
42-A	Kamareddy	Nasrullabad	Sangam (A)	Sangam	1 to 18, 23 to 25, 181 to 215, 237 & 239 to 287	381.38	9

(c) at Sl.No.48, in columns (7) and (8), for the existing figures, substitute the following in the respective column:-

(7)	(8)
287, 284, 308	7

(d) after Sl.No.48, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
48-A	Kamareddy	Nasrullabad	Fakeer Nayak Thanda	Mylaram	284/e, 287 e/1, 308/1	330	7

(iv) in Pedda Kodapagal Mandal, at Sl.Nos.133 and 134, in column (3), for the word "Pedda Kodapagal", the word "Pitlam" shall be substituted, in the respective columns.

(v) In Pitlam Mandal, after Sl.No.221, the following entries shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
221-A	Kamareddy	Pitlam	Allapur	Allapur	1 to 190	583.35	9
221-B	Kamareddy	Pitlam	Parredpally	Parredpally Koranpally	1 to 198 & 1 to 158	2460.02 & 1632.16	9

(vi) in Domakonda Mandal, at Sl.No.256, in column (3), for the word "Domakonda", the word "Bibiipet" shall be substituted;

(vii) in Machareddy Mandal,-

(a) at Sl.No.301, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
23 to 28, 53 to 65, 161 to 203, 238, 239, 253, 282, 295, 318, 382 to 394, 395, 396	1198.35

(b) after Sl.No.301, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
301-A	Kamareddy	Machareddy	Somarampet Thanda	Somarampet	1 to 22, 29 to 52, 240 to 245, 386/1 to 395/1	196.05	7

(c) at Sl.No.307, in columns, (6), (7) and (8), for the existing figures, substitute the following in the respective column:-

(6)	(7)	(8)
27 to 29, 31, 35, 371, 372, 374, 380, 382, 397	132.13	7

(d) after Sl.No.307, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
307-A	Kamareddy	Machareddy	Gunti Thanda	Yellampet	373, 375 to 378, 382/2	113.39	7

(e) at Sl.No.309, in columns, (6), (7) and (8), for the existing figures, substitute the following in the respective column:-

(6)	(7)	(8)
240, 253 to 275, 277, 278, 382	100 34	7

(f) at Sl.No.310, in columns (6), (7) and (8), for the existing figures, substitute the following in the respective column:-

(6)	(7)	(8)
86, 87, 96, 382	96.20	7

(g) after Sl.No.310, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
310-A	Kamareddy	Machareddy	Oddera Gudem Thanda	Yellampet	81 to 85, 241 to 251, 382/1	157.09	7

(viii) In Gandhari Mandal, at Sl.Nos.326,-

(a) in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 118, 120, 129 to 133, 136, 137, 139 to 1050	9586.22

(b) after Sl.No.326, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
326-A	Kamareddy	Gandhari	Piskul Gutta Thanda	Gandhari	119, 121 to 128, 134, 135, 138	153.11	5

(c) at Sl.No.327, in column (8), for the figure "9", substitute the following "7".

(ix) In Nagireddypet Mandal,-

(a) for Sl.No.398, substitute the following, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
398	Kamareddy	Nagireddypet	Atmakur	Atmakur	1 to 108, 142 to 344	285.36	11
398-A	Kamareddy	Nagireddypet	Chinna Atmakur	Atmakur	109 to 141	393.22	9

(b) for Sl.No.404, substitute the following, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
404	Kamareddy	Nagireddypet	Dharmareddy	Dharmareddy	1 to 238	1225.14	9
404-A	Kamareddy	Nagireddypet	Kannareddy	Kannareddy	1 to 214	596.10	7

(9) In Karimnagar District.-

(i) in V-Saidapur Mandal,-

(a) at Sl.No.26, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
501 to 520, 525 to 572, 616 to 619, 627 to 631, 657, 658, 660 to 759	741.14	9

(b) after Sl.No.26, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
26-A	Karimnagar	V-Saidapur	Gollagudem	Akunur	760 to 799, 890 to 1044	609.06	9

(c) at Sl.No.39, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 117, 138 to 183, 271 to 276	271.34

(d) after Sl.No.39, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
39-A	Karimnagar	V-Saidapur	Kurmapally	Ramchandrapur	118 to 137, 184 to 270	300.38	9

(e) at Sl.No.43, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 178, 226 to 259, 263, 264, 321 to 452	1037.13	9

(f) after Sl.No.43, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
43-A	Karimnagar	V-Saidapur	Garrepally	Somaram	179 to 225, 260 to 262, 265 to 320	487.35	9

(ii) in Huzurabad Mandal,-

(a) at Sl.No.50, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 10, 14 to 18, 23 to 59, 66 to 71, 94 to 150, 167, 182 to 189, 196 to 213, 223 to 237, 239 to 244, 248 to 277, 282 to 288, 296 to 301, 305 to 451, 672 to 853	1977.18	11

(b) after Sl.No.50, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
50-A	Karimnagar	Huzurabad	Ambedkar Nagar	Kandugula	11 to 13, 19 to 22, 60 to 65, 72 to 93, 151 to 166, 168 to 181, 190 to 195, 214 to 222, 238, 245 to 247, 278 to 281, 289 to 295, 302 to 304	437.10	7

(iii) in Shankarapatnam Mandal,-

(a) at Sl.No.130, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 179, 243 to 247, 261, 266, 309 to 311, 314, 316, 317, 319 to 328, 333 to 414, 421 to 423, 426 to 686, 690, 702 to 728, 769 to 803, 811 to 1235	470.00	13

(b) after Sl.No.130, the following entries shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
130-A	Karimnagar	Shankarapatnam	Gudatipalli	Molangur	180 to 242, 258 to 260, 268-270	288.03	5
130-B	Karimnagar	Shankarapatnam	Nallava- nkayapalli	Molangur	687 to 689, 691 to 701, 729 to 768, 804 to 810	346.03	7

(c) at Sl.No.132, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 73, 169 to 376	728.99

(b) after Sl.No.132, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
132-A	Karimnagar	Shankarapatnam	Ambeekar Nagar	Gaddapaka	74 to 168	863.05	5

(iv) in Manakondur Mandal,-

(a) at Sl.No.156, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 712, 827 to 858	2752.30

(b) after Sl.No.156, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
156-A	Karimnagar	Manakondur	Raghavapur	Annaram	713 to 826	1407.32	7

(c) at Sl.No.157, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 812	3107.17

(d) after Sl.No.157, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
157-A	Karimnagar	Manakondur	Banjerupalli	Kondapalkala	813 to 1056	1556.16	7

(v) in Ganneruvaram Mandal,-

(a) at Sl.No.215, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
65-100, 102-108, 113-118, 120-223, 267-271, 276-279, 295-370, 412-419	1225.15	9

(b) after Sl.No.215, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
215-A	Karimnagar	Ganneru- varam	Gundlapalli X Road	Gunukula- kondapur	224-266, 272-275, 280-294, 371-403, 406-411	723 37	9

(10) In Mahabubabad District,-

(i) in Kuravi Mandal,-

(a) at Sl.No.35, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
591/1,591/2,591/3,591/4,591/5,591/6,591/7,591/8, 591/9,591/10,591/11,591/12,591/13,591/14,591/15, 591/16,591/17,591/18,591/19,591/20,591/21,591/22, 591/23,591/24,591/25,591/26,591/27,591/28,591/29, 591/30,591/31,591/32,591/33,591/34,591/35,591/36, 591/37,591/38,591/39,591/40,591/41,591/42,591/43, 591/44,591/45,591/46,591/47,591/48,591/49,591/50, 591/51,591/52,591/53,591/54,591/55,591/56,591/57, 591/58,591/59,591/60,591/61	197.12

(b) after Sl.No.35, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
35-A	Mahabu- babad	Kuravi	Pilligundla Thanda	Gundrathi- madugu (village)	590	180.20	7

(c) at Sl.No.40, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
305,306,310,312,313,317,318,322,323,326, 329,331,332,333,337,340,344,345,346,347, 350,356,358,359,360,361,362,363/1,363/2, 364,365,366,367,368,369,370,371,372,373, 374,375,376,377,378,379,380,381,382, 383,384,385,386,387,388,389,390,391,392, 393,394,395,396,397,398,399,400,401, 402,403,404,405,406,407,408,409,437, 438,439,440,441	1128.01	7

(d) after Sl.No.40, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
35-A	Mahabu- babad	Kuravi	Begavaith Thanda	Modgula- gudem	287,288,289,302, 303, 304,307,308, 309,311,314,315, 316, 319,320,321, 324,325,327,328,330, 334,335,336,338,339, 341,342,343,348,349, 351,352,353,354,355,357	283.18	7

(e) at Sl.No.63, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 19, 128 to 157, 157/1, 157/2, 158 to 238, 238/16, 238/17, 238/27, 238/29, 238/32, 238/41, 239 to 287, 289 to 310, 311/1, 311/2, 311/3, 312/1, 312/2, 312/3, 313/1, 313/2, 313/3, 314/1, 314/2, 315/1, 315/2, 315/3, 316 to 324, 325/1, 325/2, 326/1, 326/2, 326/3, 327/1, 327/2, 328 to 330, 331/1, 331/2, 331/3, 332/1, 332/2, 332/3, 333, 334/1, 334/2, 335 to 355, 356/1, 356/2, 356/3, 356/4, 357/1, 357/2, 358 to 380, 381/1, 381/2, 381/3, 385/1, 385/2, 385/3, 88, 389, 389/1, 389/2, 389/3, 390/1, 391/1, 391/2, 391/3, 392/1, 392/2, 392/3, 393/1, 393/2, 393/3, 394 to 405, 411 to 419, 420/1, 420/2, 420/3, 423, 424, 427 to 454	2,292.19

(f) after Sl.No.63, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
63-A	Mahabubabad	Kuravi	Surya Thanda	Nallella	382,383,384, 386,387,406, 407,408,409, 410,414,421, 422,425,426	74.02	9

(g) at Sl.No.64, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1,2,3,4,5,6,7,8,9,10,11,12,13,14,15,16,17,18,19,20, 21,22,23,24,25,26,27,28,29,30,31,32,33,34,35,36, 37,38,39,40,41,47,64,65,83,84,85,89,92,108,110, 111,112,113,114,115,116,117,120,121,122,123,124, 125,126,127,128,129,130,131,132,133,134,135,136, 137,138,139,140,141,142,143,144,145,146,147,148,	2685.2

<p>149,150,151,152,153,154,155,156,157,158,159,160, 161,162,163,164,165,166,167,168,169,170,171,172, 173,174,175,176,177,178,179,180,181,182,183,184, 185,186,187,188,189,190,191,192,193,194,195,196, 197,198,199,200,201,202,203,204,205,206,207,208, 209,210,211,212,213,214,215,216,217,218,219,220, 221,222,223,224,225,226,227,228,229,230,231,232, 233,234,235,236,237,238,239,240,241,242,243,244, 245,246,247,248,249,250,251,252,253,254,255,256, 257,258,259,260,261,262,263,264,265,266,267,268, 269,270,271,272,273,274,275,276,277,278,279,280, 281,282,283,284,285,286,287,288,289,290,291,292, 293,294,295,296,297,298,299,300,301,302,303,304, 305,306,307,308,309,310,311,312,313,314,315,316, 317,318,319,320,321,322,323,324,325,326,327,328, 329,330,331,332,333,334,335,336,337,338,339,340, 341,342,343,344,345,346,347,348,349,350,351,352, 353,354,355,356,357,358,359,360,361,362,363,364, 365,366,367,368,369,370,371,372,373,374,375,376, 377,378,379,380,381,382,383,384,385,386,387,388, 389,390,391,392,393,394,395,396,397,398,399,400, 401,402,403,404,405,406,407,408,409,410,411,412, 413,414,415,416,417,418,419,420,421,422,423,424, 425,426,427,428,429,430,431,432,433,434,435,436, 437,438,439,440,441,442,443,444,445,446,447,448, 449,450,451,452,453,454,455,456,457,458,459,460, 461,462,463,464,465,466,467,468,469,470,471,472, 473,474,475,476,477,478,479,480,481,482,483,484, 485,486,487,488,489,490,491,492,493,494,495,496, 497,498,499,500,501,502,503,504,505,506,507,508, 509,510,544,546,547,548,549,550,551,552,553,554, 555,556,557,558,559,560,561,562,563,564,565,566, 567,568,569,570,571,572,573,574,575,576,577,578, 579,580,581,582,583,584,585,586,587,588,589,590, 591,592,593,594,595,596,597,598,599,600,601,602, 603,604,605,606,607,608,609,610,611,612,613,614, 615,616,617,618,619,620,621,</p>	
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(h) after Sl.No.64, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
64-A	Mahabu- babad	Kuravi	Balya Thanda	Nerada	42,43,44,45,46,48,49, 50,51,52,53,54,55,56, 58,59,60,61,62,63,545	623.37	7

(i) at Sl.No.69, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1,2,3,4,5,31,32,39,60,61,62,63,64,65,66,67,68, 69,70,71,72,73,74,75,76,77,78,79,80,81,82,83, 84,85,86,87,88,89,90,91,92,93,94,95,96,97,98, 99,100,101,102,103,104,105,106,107,108,109, 110,111,112,141,142,143,144,145,146,147,148, 149,150,151,152,153,154,155,156,157,158,159, 160,161,162,163,164,165,166,167,168,169,170, 171,172,173,174,175,176,177,178,179,180/1, 180/2,181,182,183,184,185/1,185/2,186,187	598.39	7

(j) after Sl.No.69, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
69-A	Mahabu- babad	Kuravi	Bilya Thanda	Thailasan- keesa	113,114,115,116, 117,118,119,120, 121,122,123,124, 125,126,127,128, 129,130,131,132, 133,134,135,136, 137,138,139,140	124.05	7

(k) at Sl.No.73, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1,2,3,4,5,6,7,8,9,10,11/1,11/2,11/3,12,13,14/1, 14/2,14/3,15,16,17,18,19,20,21,22,23/1,23/2, 23/3,24,25/1,25/2,25/3,26,27,28/1,28/2,29,30, 31,32,34,39,40,133,141,142,143,144,145,146, 147,148,149,150,151,152,153,154,155,156,157, 158,159/1,159/2,159/3,160,161,162,163,164, 165,166,167,168,169,170,171,172,173,174,175, 176,177,178,179,180,181,182,183,184,185,186, 187,188,189,190,191,192,193,194,195,196,197, 198,199,200,201,202,203,204,205,206,207,208, 209,210,211,212,213,214,215,216,217,218,219, 220,221,222,223,224,225,226,227,228,229,230, 231,232,233,238,239,240,241,242,243,244,245, 246,247,248,249,250,251,252,253,254,255,256, 257,258,259,264,265,266,267,268,269,270,271, 272,273,274,275,276,277,278,279,280,281,282, 283,284,285,286,287,288,289,290,291,292,314, 315,316,317,318,319,324/1,324/2,324/3,324/4, 324/5,324/6,324/7,324/8,324/9,324/10,324/11, 324/12,324/13,324/14,325,327,329,330,331,332, 333,334,335,336,337,338,339,340,341,346,347, 348,349,350,351,352,353,354,361,362,363,364, 365,366,367,368,369,371,372,373,374,375/1, 375/2,375/3,376/1,376/2,376/3,377/1,377/2, 377/3,382,394,395,396,397,398	1708.32	9

(l) after Sl.No.73, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
73-A	Mahabubabad	Kuravi	Peddailal Thanda	Chinthapally	300,301,302,303,304,305,306,307,308,309,310,311,312,313,320,321,322,326,328,323,393,345,293,294,295,296,297,298,299	285.27	9

(m) at Sl.No.74, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1,2,3,4,5,6,7,8,9,10,11,12,13,14,15,16,17,18,19,126,129,130,131,132,133,134,135,136,137,138,139,140,141,142,143,144,145,146,147,148,149,150,151,152,153,154,155,156,157,157/1,157/2,158,159,160,161,162,163,164,165,166,167,168,169,170,171,172,173,174,175,176,177,178,179,180,181,182,183,184,185,186,187,188,189,190,191,192,193,194,195,196,197,198,199,200,201,202,203,204,205,206,207,208,209,210,211,212,213,214,215,216,217,218,219,220,221,222,223,224,225,226,227,228,229,230,231,232,233,234,235,236,237,238,238/16,238/17,238/27,238/29,238/32,238/41,239,240,241,242,243,244,245,246,247,248,249,250,251,252,253,254,255,256,257,258,259,260,261,262,263,264,265,266,267,268,269,270,271,272,273,274,275,276,277,278,279,280,281,282,283,284,285,286,287,289,290,291,292,293,294,295,296,297,298,299,300,301,302,303,304,305,306,307,308,309,310,311/1,311/2,311/3,312/1,312/2,312/3,313/1,313/2,313/3,314/1,314/2,315/1,315/2,315/3,316,317,318,319,320,321,322,323,324,325/1,325/2,326/1,326/2,326/3,327/1,327/2,328,329,330,331/1,331/2,331/3,332/1,332/2,332/3,338,339,340,350,353,354,355,356/1,356/2,356/3,356/4,357/1,357/2,358,359,360,361,362,363,364,365,367,368,369,370,371,372,373,374,375,376,377,378,379,380,381/1,381/2,381/3,385/1,385/2,385/3,388,389,389/1,389/2,389/3,390/1,391/1,391/2,391/3,392/1,392/2,392/3,393/1,393/2,393/3,394,395,396,397,398,399,400,401,402,403,404,405,411,412,413,415,416,417,418,419,420/1,420/2,420/3,423,424,427,428,429,430,431,432,433,434,435,436,437,438,439,440,441,442,443,444,445,446,447,448,449,450,451,452,453,454	3,053.30

(n) after Sl.No.74, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
74-A	Mahabu- babad	Kuravi	Banjara Thanda	Kandi- konda	333 to 337, 341 to 349, 351, 352, 366	317.06	7

(ii) in Narsimhulapet Mandal,-

(a) at Sl.No.100, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
745,747,752 to 1136, 1152 to 1155, 1172.	1780.7

(b) after Sl.No.100, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
100-A	Mahabu- babad	Narsimhula- pet	Gyama Thanda	Narsimhula- pet	716 to 744, 746, 748 to 751	524.26	5

(iii) In Danthalaply Mandal,-

(a) at Sl.No.103, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
57,58,59,60,61,62,63,65,122,123,124,126, 127,128,129,130,131,132,133,134,135,136, 137,138,139,140	294.14	9

(b) after Sl.No.103, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
103-A	Mahabubabad	Danthalapaaly	Dubba Thanda, Megya Thanda & Rekya Thanda	Agapeta	53,54,55,56,64,66,67,68,69,70,71,72,73,74,75,76,77,78,79,80,81,82,83,84,85,86,87,88,89,90,91,92,93,94,95,96,97,98,99,100,101,102,103,104,105,106,107,108,109,110,111,112,113,114,115,116,117,118,119,120,121,125	557 21	9

(iii) in Maripeda Mandal,-

(a) at Sl.No.127, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
90 to 107, 116 to 119, 147 to 149, 151, 152, 206.	515.38	5

(b) after Sl.No.127, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
127-A	Mahabubabad	Maripeda	Roopsing thanda	Thallaookal	79 to 89, 108 to 115, 120 to 122, 124,125 to 146, 150,160,161, 163 to 175.	452 00	5

(c) at Sl.No.147, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 34, 37, 39, 40,47, 55 to 60, 63 to 65, 70 to 73, 77, 93, 94,151 to 180, 208 to 225, 261, 273,282,284,297,302,315,321, 328,335, 336,339, 341, 342, 350 to 352 to 357,359,363, 374,375,379,381,386,387,389,394,396,407, 411 to 419, 422 to 430.	1,822.20	5

(d) after Sl.No.147, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
147-A	Mahabu- babad	Maripeda	Rekya thanda	Neelikurthy	35, 38, 41 to 46, 48 to 54, 66 to 69, 74 to76, 88, 330 to 333, 337, 338, 340, 341, 343 to 349, 366	726	5

(e) at Sl.No.152, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 28,30,35 to 37,40,41,170,171,172, 173,174,130,13,142,145 146,721,125,124,127,128,129,121,116,117,120,150,147,148,144, 140,139,152,153,154,155,156,159,157,108,110,111,112,113, 114,102,165,85,86,90,88,94,95,77,74,75,76,717,411,412, 413,414, 415,440,441,442,443,450,451,693,694,455,454,453,452,459,458, 460,456,492,457,462,463,461,405,404,406,402,403,391,392,390, 388,387,386,383,382,384,385,380,381,690, 379,378,376,377,373, 372,389,358,359,360,689,362,357,361,363,364,371,365, 366,367, 356,353,368,369,370,394,393,391,408,407,409,401,400,399,395, 396, 398,410,397,348,349,351,350,347,353,355,345,346,304,303, 302,301,267,306, 344,335,334,333,331,338,339,337,342,343,341, 340,326,336,332,329,330,316, 307,326,327,324,325,321,322,319, 318,315,317,314,320,313,312,354,323,224, 220,221,222,219,225,	1,563.17	7

226,227,311,310,309,256,259,308,284,285,286, 283,305, 688,224,264,261,262,260,687,266,265,257, 258,254,253,250,251,252,267,269, 246,247,249,236, 684,685,228,215,216,217,218,229,230,231,232,233,234, 235, 237,239,240,241,242,243,244,245,270,271,272,268, 274,275,276,273,268,687, 278,668,659,662,661,665,664, 663,672,673,674,670,671,204,203,202,201,200, 205,206, 207,208,209,210,683,211,212,199,677,194,193,682,213, 214,188,681, 680,127,187,189,190,191,192,196,678,195, 197,198,676,679,179,186,183,184, 185,181, 182,675,178, 177,176,175,		
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(f) after SI.No.152, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
152-A	Mahabu- babad	Maripeda	Azmeera thanda	Veeraram	29,31 to 34,38, 39,42,84,87 to 89, 91 to 93,96 to 101, 103 to 106, 115,118, 119,122,123,125,126, 131 to 138, 141, 143, 151,157 to 166,168, 169, 180,719,720, 722	940.00	5

(g) at SI.No.160, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 49, 215, 220 to 243.	384.09	5

(h) after SI.No.160, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
160-A	Mahabu- babad	Maripeda	Yellari- gudem	Beechraj palle	103, 104, 106 to 214	810.00	5

(iv) in Chinna Gudur Mandal,-

(a) at Sl.No.170, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 106, 119 to 208,212,213,215 to 221, 224 to 257, 261,265 to 269,271,272,275 to 379	69.06	7

(b) after Sl.No.170, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
170-A	Mahabu- babad	Chinnagudur	Manchya Thanda	Uggam- palli	108,107,110 to 118, 209 to 214,222, 223, 234, 258, 259, 260, 262, 263, 270, 273, 524	95.93	5

(v) in Kesamudram Mandal,-

(a) at Sl.No.218, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1035, 1038 to 1047, 1054/2,	69.06	7

(b) after Sl.No.218, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
218-A	Mahabu- babad	Ingurthy	Ramu Thanda (Veera Reddy Palli Maskunta thanda Roopla thanda Bhasha Thanda Edugudisela Thanda)	Ingurthy	107, 108, 1048 to 1054, 1054/1, 1055 to 1060, 1062, 1064 to 1072 1074, 1075, 1078, 1084, 1088, 1089, 1092, 1093, 1095 to 1104, 1108 to 1117, 1119 to 1122, 1124, to 1126, 1128, 1130 to 1139, 1142 to 1146, 1148 to 1159, 1161, 1163, 1167 to 1169, 1171 to 1177.	1455.38	9

(c) at Sl.No.247, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
131 to 335	826.13

(d) after Sl.No.247, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
247-A	Mahabu- babad	Kesamudram	Chandru Thanda	Intikanne	109 to 130	215.27	9

(vi) in Gudur Mandal,-

(a) at Sl.No.264, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
34 to 50, 70 to 79, 87 to 126, 132 to 153, 155 to 170, 191 to 194, 109/89, 109/88, 109/87, 109/86, 109/87, 109/85, 109/84, 109/83, 109/81, 109/82, 109/72, 109/73, 109/74, 109/75, 109/76, 109/77, 109/97, 109/98, 109/96, 109/91, 109/90, 109/95, 109/65, 109/69, 109/70, 109/100, 109/101, 109/102, 109/104, 109/1, 109/103,	589.00	11

109/8, 109/9,109/11,109/12, 109/13, 109/14, 109/15,109/16, 109/21,109/20,109/22,109/26, 109/27, 109/25,109/104, 109/46, 109/45,109/47,109/48, 109/5,109/7, 109/6, 109/33, 109/34,109/35, 109/32,109/37, 109/108, 109/41, 109/40, 109/30,109/31,109/28, 109/51, 109/50,109/66,109/67, 109/68, 109/64,109/53,109/58, 109/57, 109/63,109/62,109/61,109/59,109/67,109/68,109/70,109/69		
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(b) after Sl.No.264, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
264-A	Mahabu- babad	Gudur	Ganyachakru thanda (1.Ganya Chakru Thanda, 2.Guguloth Vasram Thanda 3.Bhukya Surya Thanda 4. Meloth Tejya thanda 5.Banoth Buchna Thanda 6 Pokkala Thanda 7.Dharaveth Limya Thanda 8 Cheepuru Dubba Thanda 9. Takirya Thanda 10. Jarpula Thanda 11. Banoth Gangla Thanda)	Gundenga	154	803.04	9

(c) at Sl.No.287, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 15, 36 to 103, 106 to 128, 156 to 181, Forest Land	601.05	9

(d) after Sl.No.287, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
287-A	Mahabubabad	Gudur	Hanchandru Thanda (1. Harichandru Thanda 2. Somla Thanda 3. Vasram Thanda 4. Ippal Thanda 5. Kotha Thanda)	Gajulagattu	16 to 35, 129 to 155, Forest Land	265.25	9

(c) at Sl.No.278, in column (7), for the existing figure "1918.16", the figure "2688.32".

(vii) in Thorrur Mandal,-

(a) at Sl.No.329, in columns (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
26, 515, 516, 519, 520, 521 to 564, 567 to 583, 591 to 594.	722.08	7

(b) after Sl.No.329, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
329-A	Mahabubabad	Thorrur	Eduiakunta Thanda	Velikatte	27 to 38, 53 to 56, 58, 584 to 590.	258.12	7

(c) at Sl.No.330, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
57 to 63, 65, 122 to 124, 126 to 140	294.14	9

(d) after Sl.No.330, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
330-A	Mahabubabad	Dantala-pally	Dubba Thanda, Megya Thanda & Rekya Thanda	Agapeta	53 to 56, 64, 66,67 to 121, 125	557.21	9

(e) at Sl.No.354, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1,2,3,4,5,6,7,8,9,10,11,12,13,14,15,16,17,18,19,20,21,22,23, 24,25,26,27,28,29,30,31,32,33,34,35,36,37,38,39,40,41,42,43, 44,45,46,47,48,49,50,51,52,53,54,55,56,57,58,59,60,61,62,63, 64,65,66,67,68,69,70,71,72,73,74,75,76,77,78,79,80,81,82,83,84 ,85,86,87,88,89,90,91,92,93,94,95,96,97,98,99,100,101,102,103, 104,105,106,107,108,109,110,111,112,113,114,115,116,117,118,119, 120,121,122,123,124,125,126,127,128,129,130,131,132,133,134,135, 136,137,138,139,140,141,142,143,144,145,146,147,148,149,153,154, 155,305,307,308,309,320,321,322,323,324,325,326,327,328,329,330, 331,332,333,334,335,336,337,338,339,340,341,342,343,344,345,346, 347,348,349,350,351,352,353,354,355,356,357,358,359,360,361,362, 363,364,365,366,367,368,369,370,371,372,373,374,375,376,377,378, 379,380,381,382,383,384,385,386,387,388,389,390,391,392,393,394, 395,396,397,398,399,400,401,402,403,404,405,406,407,408,409,410, 411,412,413,414,415,416,417,418,419,420,421,422,423,424,425,426, 427,428,429,430,431,432,433,434,435,436,437,438,439,440,441,442, 443,444,445,446,447,448,449,450,451,452,453,454,455,456,457,458, 459,460,461,462,463,464,465,466,467,468,469,470,471,472,473,474, 475,476,477,478,479,480,481,482,483,484,485,486,487,488,489,490, 491,492,493,494,495,496,497,498,499,500,501,502,503,504,505,506, 507,508,509,510,511,512,513,514,515,516,517,518,519,520,521,522, 523,524,525,526,527,528,529,530,531,532,533,534,535,536,537,538, 539,540,541,542,543,544,545,546,547,548,549,550,551,552,553,554, 555,556,557,558,559,560,561,562,563,564,567,568,569,570,571,572, 573,574,575,576,577,578,579,580,581,582,583,584,585,586,587,588, 589,590,591,592,593,594,595,596,597,598,599,600,601,602,603.	1368.02

(f) after Sl.No.354, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
354-A	Mahabubabad	Thorrur	Kishta-puram	Matedu	150,151,152,156,157,158, 159,160,161,162,163,164, 165,166,167,168,169,170, 171,172,173,174,175,176, 177,178,179,180,181,182, 183,184,185,186,187,188, 189,190,191,192,193,194, 195,196,197,198,199,200, 201,202,203,204,205,206, 207,208,209,210,211,212, 213,214,215,216,217,218, 219,220,221,222,223,224, 225,226,227,228,229,230, 231,232,233,234,235,236, 237,238,239,240,241,242, 243,244,245,246,247,248, 249,250,251,252,253,254, 255,256,257,258,259,260, 261,262,263,264,265,266, 267,268,269,270,271,272, 273,274,275,276,277,278, 279,280,281,282,283,284, 285,286,287,288,289,290, 291,292,293,294,295,296, 297,298,299,300,301,302, 303,304,306,310,311,312, 313,314,315,316,317, 318,319,	487	7

(viii) in Peddavangara Mandal,-

(a) at Sl.No.359, in columns (5), (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)	(8)
Peddangara	566, 567, 568, 569, 570, 571, 572, 573, 574 575, 576, 577, 577/1, 577/2, 577/3, 577/4, 77/5, 577/6, 577/7, 577/8, 577/9, 577/10, 577/11, 577/12, 577/13, 577/14, 577/15, 577/16, 577/17, 577/18, 577/19, 577/20, 577/21, 577/22, 577/23, 577/24, 577/25, 577/26, 577/27, 577/28, 577/29, 577/30, 577/31, 577/32, 577/33, 577/34, 577/35, 577/36, 577/37, 577/38, 577/39, 577/40, 577/41, 577/42, 577/43, 577/44, 577/45, 577/46, 577/47, 577/48, 577/49, 577/50, 577/51, 577/52, 577/53, 577/54, 577/55, 577/56, 577/57, 577/58, 577/59, 577/60, 577/61, 577/62, 577/63, 577/64, 557/65, 577/66, 577/67, 577/68, 577/69, 577/70, 577/71, 577/72, 577/73, 577/74, 577/75, 577/76, 577/77, 577/78, 577/79, 577/80, 577/81, 577/82, 577/83, 577/84, 577/85, 577/86, 577/87, 577/88, 577/89, 577/90, 577/91, 577/92, 577/93, 577/94, 577/95, 577/96, 577/97, 577/98, 577/99, 577/100, 577/101, 577/102, 577/103, 577/104, 577/105, 577/106, 577/107, 577/108, 577/109, 577/110, 577/111, 577/112, 577/113, 577/114, 577/115, 577/116, 577/117, 577/118, 577/119, 577/120, 577/121, 577/122, 577/123, 577/124, 577/125, 577/126, 577/127, 577/128, 577/129, 577/130, 577/131, 577/132, 577/133, 577/134, 577/135, 577/136, 577/137, 577/138, 577/139, 577/140, 577/141, 577/142, 577/143, 577/144, 577/145, 577/146, 577/147, 577/148,	400.1	5

	577/149, 577/150, 577/151, 577/152, 577/153, 577/154, 577/155, 577/156, 577/157, 577/158, 577/159, 577/160, 577/161, 577/162, 577/163, 577/164, 577/165, 577/166, 577/167, 577/168, 577/169, 577/170, 577/171, 577/172, 577/173, 577/174, 577/175, 577/176, 577/177, 577/178, 577/179, 577/180, 577/181, 577/182, 577/183, 577/184, 577/185, 577/186, 577/187, 577/188, 577/189, 577/190, 577/191, 577/192, 577/193, 577/194, 577/195, 577/196, 577/197, 577/198, 577/199, 577/200, 577/201, 577/202, 577/203, 577/204, 577/205, 577/206, 577/207, 577/208, 577/209, 577/210, 577/211, 577/212, 577/213, 577/214, 577/215, 577/216, 577/217, 577/218, 577/219, 577/220, 577/221, 577/222, 577/224, 577/225, 577/226, 577/227, 577/228, 577/229, 577/230, 577/231, 577/232, 577/233, 577/234, 608 609, 610 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624.		
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(b) after Sl.No.359, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
359-A	Mahabu- babad	Pedda- vangara	Teekya Thanda	Pedda- vangara	527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539.	352.16	7

			Koripelli	26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 38, 39, 40, 41, 42, 43, 44, 45, 46,		
			Wadde- kothapalle	31/1, 32, 33/1, 34/1, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51		

(c) at Sl.No.360, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67	230.16	5

(d) after Sl.No.360, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
360-A	Mahabu- babad	Pedda- vangara	Jayaram Thanda & Maddula Thanda	Pochampalli	34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 66, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 26, 27, 28, 29, 31, 32, 33, 34, 35	280.05	5

(e) at Sl.No.365, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
453, 454, 492, 509, 510, 511, 513, 517, 518, 519, 520, 521, 522, 523, 524, 531, 570, 571, 572, 573, 574, 575, 576, 577.	341.09	5
13, 14, 15, 16, 17, 18, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 56, 57, 58, 59, 60, 61, 62, 69, 70, 71, 72, 73, 74, 75, 79, 93, 95, 99		

(f) after Sl.No.365, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
365-A	Mahabu- babad	Pedda- vangara	Vampu Thanda	Chinnavangara	455,456,457, 458,459,460, 461,462,463, 464,465,466, 467,468,469, 470,471,472, 478,485	275 04	5
				Chityal	63,64,65,66,67, 68,76,77,79,80, 81,82,83,84,85, 86,87,88,89,90, 91,92,93,94,95, 96,97,98,99,100, 101,102,103,104, 105,106		

(g) at Sl.No.367, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 27, 151 to 163, 165, 166, 210 to 212, 215, 217 to 290, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 352, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 409, 410, 411, 412, 416, 417, 418, 419, 420, 421, 422, 424, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,	2168.03

447,448,449,450,451,452 , 453,454,455,456,457,458,459,460, 461,462,463,464,465,466,467,468,469,470,471,472,473,474,475, 476,477,478,479,480,481,482,483,484,485,486,487,488,489,490, 491,492,493,494,495,496,497,498,499,500,501,502,505,504,505, 506,507,508,509,510,511,512,513,514,515,516,517,518,519,520, 521,522,523,524,525,526,527,528,529,530,531,532,533,534,535, 536,537,538,539,540,541,542,543,545,545,546,547,548,549,550, 551,552,553,554,555,556,557,558,559,560,561,562,563,564,565, 566,567,568,569,570,571,572,573,574,575,576,577,578,579,580, 581,582,583,584,585,586,587,588,589,590,591,592,593,594,595, 596,597,598,599,600,601,602,603,604,605,606,607,608,609,610, 611,612,613,614,615,616,617,618,619,620,621,622,623,624,626, 626,627,628,629,630,631,632,633,634,635,636,637,638,639,640, 641,642,643,644,645,646,647,648,		
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(h) after Sl.No.367, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
367-A	Mahabu- babad	Pedda- vangara	Ramoji Thanda	Ganla Kunta	291,292,293,294,295, 296,297,298,299,300, 301,302,303,304,305, 306,307,331,332,333, 334,335,336,337,338, 339,340,341,342,343, 344,345,346,347,348, 349,350,351,353,354, 355,356,357,358,359, 360,361,362,363,364, 365,366,367,368,387, 389,390,391,392,393, 394,395,396,397,398, 399,400,401,402,403, 404,405,406,407,408, 414,415	368 35	5

(i) at Sl.No.371, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 23, 25 to 30 ,33 to 39, 41 to 47 ,49 to 71, 77 to 119, 127 to 129, 143 to 585	2339.2

(j) after Sl.No.371, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
371-A	Mahabubabad	Peddavangara	Boihala Thanda & Bheemla Thanda	Wadde-kothapalli	24, 31, 32, 40, 48,72 to 76, 120 to 126, 130 to 142	216	5

(k) at Sl.No.372, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1,2,3,4,5,6,7,8,13,15,16 20,22,30,31,37,59,75, 76,79,88,134,135,136,137,138,139, 140,142, 143,144,145,146,147,148,159,160,161,162,163, 164,165, 166,167,168,169,170,171,172,173,174, 175,176,177,178,179,180,181,182,183,184,185, 186, 187,188,189,190,191,192,193,194,195,196, 197,198,199,200,201,202,203,204,205,206,207, 208,209,210,211,212,213,214,215,216,217, 218, 219,220,221,222,223,224,225,226,227,228, 229, 230,231,232,233,234,235,236,237,238, 239,240, 241,242,243,244,245,246, 247,248, 249,250,251, 252,253,254,255,256,257,258,259,260,261, 263, 264,265,266,267,268,269,270,271,272, 273,274, 275,276,278,279,280,281,282,283,284,285,286, 287,288,290,291.292.293.294.295.296.297.298. 299.300.301,302,303,304,305,306,307,308,309, 310,311,312, 313,314	841.36	9

(l) after Sl.No.372, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
372-A	Mahabu- babad	Pedda- vangara	Kandya Thanda	Bommakal	103, 104, 105, 106, 107, 108, 109, 110, 111 , 112, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158	283.01	7

(6)	(7)
1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 153, 154, 155, 305, 307, 308, 309, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495,	1368.02

496,497,498,499,500,501,502,503,504,505,506,507,508,509,510,511 512,513,514,515,516,517,518,519,520,521,522,523,524,525,526,527, 528,529,530,531,532,533,534,535,536,537,538,539,540,541,542,543, 544,545,546,547,548,549,550,551,552,553,554,555,556,557,558,559, 560,561,562,563,564,567,568,569,570,571,572,573,574,575,576,577, 578,579,580,581,582,583,584,585,586,587,588,589,590,591,592,593, 594,595,596,597,598,599,600,601,602,603.	
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(11) In Mahabubnagar District,-

(i) in Bhootpur Mandal,-

(a) at Sl.No.279, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
297 to 314 & 316 to 326 328 to 450	1205.34	7

(b) at Sl.No.287, in columns (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 296, 315, 327, 451 to 542 & 626 to 888	2860.27

(c) after Sl.No.287, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
169-A	Nagar kumool	Bhoothpur	AVR Colony	Yelkicherla	543 to 625	485 26	7

(12) In Medak District,-

(i) in Tekmal Mandal,-

hanu (a) at Sl.No.41, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 594	2119.13

(b) at Sl.No.49, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 278	1236.11

(ii) in Chegunta Mandal,-

(a) at Sl.No.83, in columns (5), (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)	(8)
Pulimamidi	1 to 404	1068.25	9

(b) after Sl.No.83, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
83-A	Medak	Cheguta	Kistapur	Kistapur	1 to 206	721.34	7

(iii) in Medak Mandal,-

(a) at Sl.No.132, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 454, 606 to 684	1420.79

(b) after Sl.No.132, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
132-A	Medak	Medak	Thimmak-pally	Rajpally	455 to 605	337.25	9

(c) at Sl.No.134, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Venkatapur	1 to 17, 26, 27, 29, 38, 69, 81 to 97, 249 to 267, 269, 272, 276 to 279, 281 to 285, 287, 290, 437 to 448, 451 to 691	1001.24
Komtur	1 to 133	618.33

(d) at Sl.No.135, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Venkatapur	223 to 229, 286, 288, 289, 291 to 436	1415.01

(e) at Sl.No.143, in columns (6) and (7) for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 24 , 37 to 40, 41/1, 42/1, 43, 45, 53 to 130, 131/1, 132 to 558, 560 to 566, 568 to 590, 591/1, 592 to 609	2797

(d) after Sl.No.143, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
143-A	Medak	Medak	Chipuru- dubba Thanda	Pathur	25 to 36, 41/2, 42/2, 44,46 to 52, 131/2, 559, 567, 591/2	195.03	7

(f) at Sl.No.146, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Venkatapur	18 to 25, 28,30 to 37,39 to 68, 70 to 80, 98 to 222, 230 to 248, 268, 270, 271, 273 to 275, 280, 449, 450	564.16

(iv) in Havelighanpur Mandal,-

(a) at Sl.No.173, in columns (6) and (7), for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 71, 298 to 351	325.18

(b) after Sl.No.173, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
173-A	Medak	Haveli- ghanpur	Muthai- kota	Madulwai	72 to 297	166.12	9

(c) at Sl.No.178, in columns (6) and (7), for the existing words and figures, substitute the following words and figures:-

(6)	(7)
200 to 297, 309 to 360, 1099 to 1190	1298.28

(d) after Sl.No.178, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
178-A	Medak	Haveli- ghanpur	Dhoop- singh Thanda	Burugu- pally	298 to 308	513.25	9

(v) in Papannapet Mandal,-

(a) at Sl.No.188, in columns (5), (6) and (7) for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)
Rajya Thanda	269 to 285, 287, 288, 312, 313, 351 to 354, 357 to 374, 376 to 390, 394, 409 to 413, 419 to 420	872.12

(b) at Sl.No.191, in columns (6) and (7) for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 43, 45 to 94, 96, 97, 99 to 140, 142, 143, 148 to 205, 208 to 213, 218 to 251, 253 to 255, 257, 258, 262, 267, 273, 274, 329 to 349, 351, 359 to 363, 370, 392, 431, 437, 438, 447, 449, 452 to 458, 461 to 464, 466 to 472, 474, 476 to 478, 481 to 502, 505 to 512, 514, 515, 517 to 525, 528 to 570, 572, 575, 578 to 701	2775.35

(c) after Sl.No.191, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
191-A	Medak	Papanna- pet	Kandi- pally	Mallam- pet	279, 280, 282, 284, 287, 290, 292, 294, 296 to 328, 352 to 358, 364 to 369, 371 to 391, 393 to 400, 404 to 415, 417 to 430, 432 to 436, 439 to 446, 448, 460, 465, 473, 475, 479,480	236 27	9

(d) at Sl.No.200, in columns (5), (6) and (7) for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)
Arkela	1 to 262, 395 to 408, 413 to 418, 1/0, 2/0	770.06

(e) after Sl.No.200, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
200-A	Medak	Papanna- pet	Thammai- pally	Thammai- pally	1 to 131	1057.09	9
				Arkela	391 to 393	28.07	

(f) at Sl.No.206, in columns (6), (7) & (8) for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1 to 111, 116 to 123, 125 to 130, 241 to 381, 383 to 460, 462 to 471, 473 to 524, 526 to 552, 554 to 576, 578 to 582, 584 to 614	639.12	9

(g) after Sl.No.206, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
206-A	Medak	Papanna- pet	Jaya- puram	Gandhar- pally	112 to 115, 124, 131 to 240	482.25	7

(h) at Sl.No.207, in columns (6) and (7) for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 44, 46, 88 to 96, 99 to 123, 170 to 290, 292 to 637	3082.28

(i) after Sl.No.207, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
207-A	Medak	Papanna- pet	Sheripally	Kodpak	45, 47 to 87, 97, 98, 124 to 169	529.23	7

(vi) in Ramayampet Mandal,-

(a) at Sl.No.220, in columns (4), for the existing word "D-Dharmaram". the words "Pragathi Dharmaram" shall be substituted;

(b) at Sl.No.229, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 72, 164 to 178, 184 to 196	1718.76	7

(c) after Sl.No.229, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
229-A	Medak	Ramayam- pet	Jamia Thanda	Danthe- pally	73 to 163, 179 to 183	853 35	7

(vi) in Nizampet Mandal,-

(a) at Sl.No.241, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1002 to 1056, 1058 to 1062, 1069 to 1081, 1099 to 1101, 1105 to 1106, 1113 to 1116, 1122, 1128 to 1137, 1139 to 1140, 1142 to 1163, 1165 to 1168, 1170, 1173, 1176, 1178 to 1237	561.19

(b) after Sl.No.241, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
241-A	Medak	Nizampet	Kashimpur Thanda	Kalwa kunta	1057, 1063 to 1068, 1082 to 1098, 1102 to 1104, 1107 to 1112, 1117 to 1121, 1123 to 1127, 1138, 1141, 1164, 1169, 1171 to 1172, 1174 to 1175, 1177	396.09	7

(c) at Sl.No.242, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 72, 164 to 178, 184 to 196	1718.76

(d) after SI.No.242, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
242-A	Medak	Nizampet	Shaukatpally	Narlapur	319 to 348, 408, 433, 465 to 470, 1171	80.25	7

(vii) in Shankarampet-R Mandal,-

(a) at SI.No.271, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
330 to 684	357.70

(b) after SI.No.271, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
271-A	Medak	Shankarampet (R)	Ramayapally	Madur	699 to 854	255.30	7

(c) at SI.No.272, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	8
85 to 102, 153 to 348, 350 to 413	1722.05	9

(d) after SI.No.272, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
272-A	Medak	Shankarampet (R)	Pyatagada	S.Konda pur	1 to 84, 103 to 152, 349	760.04	9

(viii) in Shankarampet Mandal,-

(a) at Sl.No.292, in columns (6) and (7) for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 177, 179 to 337, 339 to 364 & 366 to 430	1619.11

(b) after Sl.No.292, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
292-A	Medak	Shankarampet (A)	Gattukindi Thanda	Malkapur	178, 338 & 365	266 .08	7

(ix) in Kowdipally Mandal,-

(a) at Sl.No.313, in columns (5), (6) and (7) for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)
164, 171, 217 to 219, 222, 233	380.04	7

(b) after Sl.No. 313, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
313-A	Medak	Narsapur	Roopsing Thanda	Ibrahimbad	11 to 29,32	446.06	9

(x) in Kowdipally Mandal,-

(a) at Sl.No.355, in columns (4), (6) and (7) for the existing words and figures, substitute the following words and figures:-

(4)	(6)	(7)
Kochera Thanda	303 to 310, 411,412,284	984.08

(b) after SI.No. 355, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
355-A	Medak	Kowdipally	Dharmasagar Gate Thanda	Mohammed Nagar	284/1 to 284/7	150.00	7

(c) at SI.No.362, in columns (5), (6) and (7) for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)
Bujarampet	1 to 156, 160 to 163, 184,185, 190, 192, 193, 208 to 466, 484, 489, 511, 523, 528, 529, 532 to 543, 554, 556, 579, 590 to 594, 596 to 766	Bujarampet

(d) after SI.No. 362, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
362-A	Medak	Kowdipally	Venkatapur-B	Venkatapur-B	1 to 257	482.17	9

(e) at SI.No.363, in columns (5), (6) and (7) for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)
Mohammed Nagar	1 to 283, 285 to 302, 311 to 410	913.21

(f) after SI.No. 363, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
363-A	Medak	Kowdipally	Kannaram	Kannaram	1 to 108, 112 to 136, 173, 184, 191, 193 to 240	338.01	7

(g) at Sl.No.366, in columns (5), (6) and (7) for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)	(8)
Sadashivapally	1 to 269	434.30	7

(h) after Sl.No. 366, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
366-A	Medak	Kowdipally	Pampally	Pampally	1 to 55	114.07	7

(i) at Sl.No.373, in columns (5), (6) and (7) for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)
Kottal	1 to 471	1368.14

(j) after Sl.No. 373, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
373-A	Medak	Kowdipally	Lingampally	Lingampally	1 to 153	358.08	7

(k) at Sl.No.379, in columns (6), (7) & (8) for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
377, 378 & 421	457.50	5

(l) after Sl.No. 379, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
379-A	Medak	Kowdipally	Devulathanda	Thuniki	189 to 191, 194, 242 to 245, 419, 420	471.05	7

(xi) in Yeldurthy Mandal,-

(a) at Sl.No.453, in columns (4), (5), (6) and (7) for the existing words and figures, substitute the following words and figures:-

(4)	(5)	(6)	(7)
Yeldurthy	Yeldurthy	1 to 287, 291, 292, 391, 469 to 503, 514 to 718, 897 to 898, 1193 to 1214	358.08

(b) after Sl.No. 453, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
453-A	Medak	Yeldurthy	Sherilla	Yeldurthy	288 to 290, 293 to 390, 392 to 468, 504 to 513, 719 to 896, 908	835.35	9
453-B	Medak	Yeldurthy	Elkapally	Yeldurthy	1461 to 1635, 1846 to 1865	1726.26	7

(13) In Medchal-Malkajgiri District,-

(i) in Keesara Mandal, at Sl.No.11, in columns (6), for the existing words and figures, substitute the following words and figures:-

"535 to 557, 708 to 711, 720 to 738"

(ii) in Medchal Mandal,-

(a) at Sl.No.33, in columns (5), (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)	(8)
Rajabollaram	1 to 2, 11 to 170, 383 to 386	429.07	9
Akberpet	1-39	164.00	

(b) after Sl.No.33, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
33-A	Medchal- Malkajgiri	Medchal	Ghanpur	Ghanpur	1 to 183	1176.29	11

(14) in Nagarkurnool District,-

(i) in Achampet Mandal, after Sl.No.31E, the following entries shall be inserted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
31F	Nagarkurnool	Achampet	Gumpanpally	Gumpanpally	1 to 103	2319.14	9
31G	Nagarkurnool	Achampet	Choutapally	Choutapally	1 to 139	2893.09	9

(ii) in Balmoor Mandal, Sl.Nos.53A and 53B shall be omitted.

(iii) in Veldanda Mandal, for Sl.No.233, the following entries shall be substituted, in the respective columns namely;-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
233	Nagar kurnool	Veldanda	Alamthota- bavi Thanda	Pothepally	191, 192, 193, 199, 200, 201, 202, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214	289.37	7
233-A	Nagar kurnool	Veldanda	M.G.Colony	Pothepally	42, 43, 45, 46, 48 to 53, 56 to 70, 71, 72, 73, 74, 75, 77 to 82	419.45	9
233-B	Nagar kurnool	Veldanda	Bollampally	Bollampally	1 to 168, 181 to 243, 319 to 324, 328 to 333, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180	1827.39	11

(iv) in Pedda Kothapalli Mandal,-

(a) at Sl.No.306, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 37, 42 to 49, 91, 119, 129, 130, 131, 132, 156 to 163, 165 to 189, 196, 197, 198, 203 to 673	3447.02

(b) after Sl.No.306, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
306-A	Nagar kurnool	Pedda kothapalli	Sanjeevapur	Chandrakal	38 to 41, 50 to 90, 92 to 118, 120 to 128, 133 to 155, 164, 190 to 195, 199 to 202	856.27	7

(c) at Sl.No.321, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Bacharam	72 to 138, 140 to 237, 239, 241, 242, 244 to 574	1151.96

(d) after Sl.No.321, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
321-A	Nagar kurnool	Pedda kothapalli	Bacharam	Bacharam	1 to 71, 139, 238, 240, 243	2833.3	7

(e) at Sl.No.322, in columns (5), (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)	(8)
Kothapet	179 to 540, 1 to 177	5427.48	13

(f) after Sl.No.322, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
322-A	Nagar kurnool	Pedda kothapalli	Kothapeta	Kothapet	1 to 178, 213, 346	3506.34	7

(15) In Nalgonda District,-

(i) in Chandampet Mandal,-

(a) at Sl.No.25, in columns (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1 to 23, 112 to 139, 148 to 160, 181 to 223, 230, 233 to 238, 242, 243, 291 to 330	4,263.00	9

(b) after Sl.No.25, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
25-A	Nalgonda	Chand ampet	Bandameedi thanda	Polepally	161 to 170, 171 to 180, 224 to 229, 231, 232, 239 to 241	428 .00	9

(c) at Sl.No.26, in columns (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
206/1	9,492.35	9

(d) after Sl.No.26, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
26-A	Nalgonda	Chandam- pet	Nalla- chelumolla	Chitriyala	206/2	110.00	7

(ii) in Chinthapally Mandal,-

(a) at Sl.No.40, in columns (6), (7), and (8) for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1 to 39	1061.35	7

(b) at Sl.No.45, in columns (4), (5), (6) (7), and (8) for the existing words and figures, substitute the following words and figures:-

(4)	(5)	(6)	(7)
Homanthalapally	Homanthalapally	1 to 43, 101 to 113, 115 to 251	1,564.23

(c) after Sl.No.45, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
45-A	Nalgonda	Chintha pally	Anajipuram	Anajipuram	1 to 70	805.03	7

(d) at Sl.No.62, in columns (6), (7), and (8) for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1-24, 32 to 45, 47to 48, 65 to 69, 71 to76, 80, 84 , 85, 100, 130, 136, 144 to 306	1971.00	9

(e) after Sl.No.62, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
62-A	Nalgonda	Chintha pally	Balaji thanda	Balaji thanda	25-31,46,49-64,70,77-79, 81-83,86-99, 101-129, 131-135,137-143	1047.26	5
				Kokkirala Gouraram	40 to 69	285.35	

(ii) in Devarakonda Mandal,-

(a) at Sl.No.92, in columns (6) and (7) for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1-12, 116-225, 228,331-504, 507, 509, 985-1042, 1116-1175	3147.27

(b) after Sl.No.92, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
92-A	Nalgonda	Devara	Gollapally	Thatkoly	13-115	1104.00	5

(c) at Sl.No.94, in columns (4), (5), (6), (7) and (8) for the existing words and figures, substitute the following words and figures:-

(4)	(5)	(6)	(7)	(8)
Kondabhee manapally	Kondabheemanapally & Penchikal Pahad	1-17,24-40, 54-55, 66, 78, 80, 82, 84-90, 149-155, 160, 162-347, 363-393, 397-398, 1-44	2,425 .00	11

(d) after Sl.No.94, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
94-A	Nalgonda	Devara-konda Thanda	Girija Nagar	Kondabhee manapally	41-53, 348-362, 394-396, 399-484	1,57 2.01	9

(iii) in Gundlapally Mandal,-

(a) at Sl.No.120, in columns (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1147 to 1149, 1144, 1142, 1140, 1139, 1143, 1138	100.14	7

(b) after Sl.No.120, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
120-A	Nalgonda	Gundlapally	Katikabanda Thanda	Cheruku Paily	1079 to 1102	508 .10	7

(iv) in Kondamallepally Mandal,-

(a) at Sl.No.149, in columns (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1-28, 26-49	795.26

(b) after Sl.No.149, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
149-A	Nalgonda	Konda mallepally	Pakeerapuram	Pakeer puram	1-120	1211 .37	5

(v) in Neredugommu Mandal,-

(a) at Sl.No.180, in columns (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1 to 12, 14 to 17, 20 to 28, 30 to 141	5,255.00	9

(b) after Sl.No.180, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
180-A	Nalgonda	Neredu gommuru	Suddabavi thanda	Kacharaju pally	13, 18, 19, 29	900 .00	11

(c) at Sl.No.181, in columns (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
346 to 362, 404 to 459, 477 to 497	1,289.00	7

(d) after Sl.No.181, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
181-A	Nalgonda	Neredu gommuru	Jodubavi thanda	Neredu gommuru	363 to 403, 460 to 476	1,400 .00	9

(vi) in P.A.Pally Mandal,-

(a) at Sl.No.200, in columns (4), (6) and (7), for the existing words and figures, substitute the following words and figures:-

(4)	(6)	(7)
Angadipeta	56 to 73, 85 to 87, 89, 92, 93, 107 to 143, 145 to 148, 150 to 167, 169, 170, 175, 178 to 193	1,251.06

(b) after Sl.No.200, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
200-A	Nalgonda	P.A. Pally	Pothireddy Pally	P.A. Pally	168, 171, 172, 173, 176, 177	29.03	9

(c) at Sl.No.205, in columns (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1 to 39, 42 to 200, 301 to 310, 412 to 893	4,598.04	11

(d) after Sl.No.205, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
205-A	Nalgonda	P.A. Pally	Singaraju Pally	Gudipally	201 to 300, 311 to 349 & 350 to 411, 40, 41	1,463.26	9

(e) at Sl.No.207, in columns (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1 to 52, 54 to 66, 70 to 73, 75, 77, 79, 81 to 105, 108, 113 to 126, 134 to 163, 378 & 389 to 499, 601 to 672 & 1 to 257	2,509.27	11

(f) after Sl.No.207, the following entries shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
207-A	Nalgonda	P.A. Pally	Rangareddy gudem	Medaram	164 to 185, 187 to 189, 190 to 195, 261 to 264, 283, 285, 293, 298, 322 to 323, 330 to 331, 36 to 368, 372, 375 to 377	1,687.34	9
207-B	Nalgonda	P.A. Pally	Machari gudem	Medaram	500 to 550 & 551 to 600	935.32	9

(g) at Sl.No.212, in columns (6), and (7), for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 44, 291 to 303 & 422	937.29

(h) after Sl.No.212, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
212-A	Nalgonda	P.A. Pally	Gaddameedi Thanda	Vaddipatla	45 to 79	561.18	9

(i) at Sl.No.213, in columns (6), and (7), for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 301, 347 to 476	4,210.19

(j) after Sl.No.213, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
213-A	Nalgonda	P.A. Pally	Pilligundia thanda	Dugyala	302 to 346	468.34	7

(vii) in Munugode Mandal,-

(a) at Sl.No.378, in columns (6), and (7), for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 235, 403 to 577	1754.21

(b) after Sl.No.378, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
378-A	Nalgonda	Munu gode	Beerelli gudem	Pulipalpula	334 to 337, 342 to 343, 355 to 402	890.22	9

(c) at Sl.No.381, in columns (6), and (7), for the existing words and figures, substitute the following words and figures:-

(c) at Sl.No.381, in columns (6), and (7), for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 179, 261 to 429	2279.18

(d) after Sl.No.381, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
381-A	Nalgonda	Nalgonda	Munugode	Kashavari-gudem	Kalvala-pally	180 to 260	9

(viii) in Neredugommu Mandal,-

(a) at Sl.No.447, in columns (5), (6) and (7), for the existing words and figures, substitute the following words and figures:-

(5)	(6)	(7)
Ambatpalle & Srinadhapuram	1 to 114 & 1 to 259	3084.37

(b) after Sl.No.447, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
447-A	Nalgonda	Anumula	Kupaspally	Kupaspally	1 to 203	1160.33	7

(c) at Sl.No.449, in columns (6), (7) and (8), for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1 to 151, 181 to 227, 292 to 310, 363 to 480, 486 to 787	3757.3	9

(d) after Sl.No.449, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
449-A	Nalgonda	Anumula	Kashivari-gudem	Yacharam	152 to 180, 228 to 291, 311 to 362, 481 to 485	910.26	7

(ix) in Gurrampode Mandal,-

(a) at Sl.No.479, in columns (6), (7) and (8) for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1 to 5, 324 to 333, 471 to 653	1562.31	9

(b) after Sl.No.479, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
479-A	Nalgonda	Gurrampode	Kattavari-gudem	Chamledu	6 to 17, 334 to 470	696.09	9

(x) in Nidamanoor Mandal, at Sl.No.495, for entries in columns (4), (5), (6) and (7), the following shall be substituted, namely,-

(4)	(5)	(6)	(7)
Parvathipuram	Thummadam Shakhapuram Venigandla	620 to 729, 65/2 & 66 176/2	1137.12

(xi) in Peddavoora Mandal,-

(a) at Sl.No.524, in columns (6), (7) and (8) for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
445, 449 to 451, 465 to 467, 472 to 477, 504, 522 to 529, 585 to 595, 597, 627 to 633, 635 to 649, 651 to 654, 656, 658, 659.	2090.18	9

(b) after Sl.No.524, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
524-A	Naigonda	Pedda-voora	Pulya-thanda	Chala-kurthy	452 to 464, 531 to 534, 537, 538, 543, 544, 546 to 548, 550 to 573, 576, 577, 579 to 583, 598 to 603, 605 to 613, 615 to 626.	2051 00	9

(c) at Sl.No.536, in columns (6), (7) and (8) for the existing words and figures, substitute the following words and figures:-

(6)	(7)	(8)
1 to 60, 80 to 87, 355 to 574, 597 to 623, 645 to 648	4390.04	11

(d) after Sl.No.536, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
536-A	Nalgonda	Peddavoora	Sangaram	Sangaram	1 to 184	1555.23	9

(xii) in Thirumalagiri Sagar Mandal,-

(a) at Sl.No.574, in columns (6) and (7) for the existing words and figures, substitute the following words and figures:-

(6)	(7)
1 to 60, 223 to 239, 300	3952.16

(b) after Sl.No.574, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
574-A	Nalgonda	Thrumalagiri Sagar	Chenchuvani thanda	Nellikal	244 to 299	711.06	7

(xiii) at Sl.No.794, in Thipparthy Mandal, in column (3), for the word "Thipparthy", the word "Nalgonda" shall be substituted.

(16) In Nirmal District.-

(i) in Kubeer Mandal,-

(a) at Sl.No.221, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 35	1254.05

(b) after Sl.No.221, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
221-A	Nirmal	Kubeer	Ranjani Thanda	Ranjani	36 to 72	1250 13	9

(ii) in Tanur Mandal,-

(a) at Sl.No.262, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Tanur	30 to 126	1314.72

(b) after Sl.No.262, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
262-A	Nirmal	Tanur	Kalyani	Kalyani	1 to 29	279.28	9

(iii) in Khanapur Mandal,-

(a) at Sl.No.309, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 401, 557 to 584	3963

(b) after Sl.No.309, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
309-A	Nirmal	Khanapur	Rangapet	Beernandi	402 to 556	2193	9

(iv) in Kaddam Mandal,-

(a) at Sl.No.363, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)	(8)
173 to 265	1150	9

(b) after Sl.No.363, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
363-A	Nirmal	Kaddam	New Dharmaji-pet	Dharmaji-pet	1-172	1115.12	9

(17) In Nizamabad District,-

(i) in Armoor Mandal,-

(a) at Sl.No.4, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1,2 and 169 to 1003	2594.34	11

(b) after Sl.No.4, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
4-A	Nizama-bad	Armoor	Palley	Chepoor	3 to 168	447.29	9

(ii) in Makloor Mandal,-

(a) at Sl.No.25, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
35 - 62, 750 - 759, 761 - 767, 774 - 778, 863 - 878, 880 - 890, 893 - 901, 1000-1020, 1057-1084, 1086 - 1177, 1181, 1182, 1187 - 1195, 1207 - 1229, 1233 - 1234, 1265 - 1327, 1344 - 1358, 1365-1373	878.3

(b) after Sl.No.25, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
25-A	Nizamabad	Makloor	Rama- swamy Camp	Kalladi	902 - 904, 996 - 999, 1021 - 1040 and 1055, 1056	272.3	7

(c) at Sl.No.28, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1-30, 40-45, 53, 80, 86, 88 - 285	949.06

(d) after Sl.No.28, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
28-A	Nizamabad	Makloor	Mettu	Bonkanpally	31 - 39, 46 - 52, 53/1, 54 - 79, 81 - 85 and 87	227.35	7

(ii) in Nandipet Mandal,-

(a) at Sl.No.50, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)	(8)
262/2, 262/3, 263, 264, 265/1, 265/2, 265/3, 265/4, 265/5, 266, 267/1, 267/2, 267/3, 267/4, 269/1, 269/2, 269/3, 269/4, 270/1, 270/2, 271/1, 271/2, 271/3, 271/4, 272/2, 272/3, 272/4, 273/2, 273/3, 274/2, 274/3, 274/4, 274/5, 275/1, 275/2, 276/1, 276/2, 277, 278/1, 1069, 1070, 1071, 1072, 1073, 1074, 1075, 1080, 1086, 1087, 1088, 1091, 1092, 1093, 1094, 1095, 1096, 1097, 1100, 1101, 1099/1, 1099/2, 1102/1, 1102/2, 1102/3, 1102/4, 1103/1, 1145/4, 494/2, 1103/2, 1103/3, 1106/1, 1106/2, 1106/3, 1109/1, 1109/2, 1109/3, 1112/1, 1112/2, 1112/3, 1112/4, 1113/1, 1113/2, 1113/3, 1113/4, 1113/5, 1113/6, 1113/7, 1116/1, 1116/2, 1118/1, 1118/2,	515 39	9

(b) after Sl.No.50, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
50-A	Nizamabad	Nandipet	Jojipet	Velmal	1104/1, 1104/2, 1104/3, 1105/1, 1105/2, 1105/3, 1107, 1108/1, 1108/2, 1108/3, 1108/4, 1110, 1111/1, 1111/2, 1111/3, 1111/4, 1114/1, 1114/2,	117.08	9

					1115/1, 1115/2, 1115/3, 1115/4, 1117, 1119, 1121, 1123, 1126, 1132, 1133, 1140/1, 1140/2, 1140/3, 1140/4, 1141, 1142, 1143/1, 1144, 1145/2, 1145/3, 1146, 1147/2, 1147/3		
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(c) at Sl.No.52, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
231, 233 to 238, 241 to 243, 245 to 255, 262, 272/1, 273/1, 274/1, 291/1, 292/1, 294, 329, 364, 408, 426 to 438, 440 to 458, 460, 477, 478, 481/2, 481/3, 481/4, 482/1, 482/2, 482/3, 482/4, 485, 488/4, 488/5, 488/6, 488/7, 489/1, 489/2, 489/3, 498/1, 498/2, 498/3, 498/4, 498/5, 480/1, 480/2, 480/3, 481/1, 481/5, 481/6, 484/1, 484/2, 484/3, 486/1, 486/10, 486/11, 486/12, 486/13, 486/14, 486/2, 486/3, 486/4, 486/5, 486/6, 486/7, 486/8, 486/9, 487/1, 487/2, 488/1, 488/2, 488/3, 491/1, 491/2, 491/3, 493/2, 493/2, 493/3, 494/1, 495/1, 495/2, 495/3, 495/4, 504/10, 504/11, 504/12, 504/13, 504/14, 504/15, 504/16, 504/17, 504/18, 504/19, 504/20, 504/21, 504/22, 504/23, 504/24,	652.06	11

504/25, 505 to 530, 532, 533, 535 to 537, 541,543 to 547,551, 593 to 595, 692, 1145/1, 1147/1, 1149 to 1155, 1159, 1160, 256 to 261, 268, 297/3, 298/1, 298/2, 298/3, 298/4, 304 to 312, 315 to 323, 325, 328		
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(d) after Sl.No.52, the following entry shall be inserted, in the respective columns namely, -

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
52-A	Nizamabad	Nandipet	Raithu Farm	Koulpur	459/1, 496/1, 496/2, 496/3, 497/1, 497/2, 497/3, 497/4, 497/5, 497/6, 498/1, 498/2, 498/3, 498/4, 498/5, 499/1, 499/2, 499/3, 499/4, 499/5, 499/6, 499/7, 500/1, 500/2, 500/3, 500/4, 500/5, 500/6, 503/1, 503/2, 503/4, 503/5, 503/6, 504/1, 504/3, 504/4, 504/5, 504/31, 504/32, 504/34, 504/35, 504/36	386.69	7

(iii) in Kammarpally Mandal, at Sl.No.145, in columns (5) and (6), for the existing words and figures, substitute the following in the respective columns:-

(5)	(6)
Konasamundar Bellur [D], Guntupalle [D], Reachpalle [D]	5 to 1237

(iv) in Vailpoor Mandal, at Sl.No.173, in column (4), for the words "Padgal (Oddera Colony)", the word "Hanuman Nagar" shall be substituted.

(v) in Kotagiri Mandal,-

(a) at Sl.No.190, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1-88, 92-112, 118-442	1505.25

(b) after Sl.No.190, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
190-A	Nizamabad	Kotagiri	Eklaspur Camp	Eklaspur	89, 90, 91, 113 to 117	64.26	7

(c) at Sl.No.191, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)	(8)
1-432, 437-458, 460-470, 476-478, 488-492, 494,495, 497- 503,505, 513-516, 520-688	2318.32 439.15	11

(d) after Sl.No.191, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
191-A	Nizamabad	Kotagiri	Ethonda camp	Ethonda	433-436, 459, 471 - 475, 479 - 487, 493, 496, 504, 506 - 512, 517 - 519	146.39	9

(e) at Sl.No.195, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1-7, 20-24, 26-42, 44, 52, 117-127, 135-192, 206-224, 284-288, 290, 305, 309, 317-329, 334, 335, 337- 340, 342-356, 359,373, 377	1082.28

(f) after Sl.No.195, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
195-A	Nizamabad	Kotagiri	Bakar Farm	Hegdoli	8-19, 25, 43, 45-51, 53-116,128- 134, 193-205, 225 - 283, 289, 291-304, 306- 308, 310-316, 330-333, 336, 341, 357, 358, 360-372, 374- 376	703.15	9

(g) at Sl.No.196, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
29 to 32, 266 to 296, 310 to 355, 478 to 481	209.39

(h) after Sl.No.196, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
196-A	Nizamabad	Kotagiri	Jaliapalli (v)	Jallapalli	1-28, 201- 265, 297, 309, 401- 419, 470- 477	305.04	5

(i) at Sl.No.197, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
356 to 400, 420 to 469	311.21

(j) after Sl.No.197, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
197-A	Nizamabad	Kotagiri	Jallapalli Thanda	Jallapalli	33-200	431.06	9

(k) in Kotagiri Mandal, for Sl.No.206, the following entries shall be substituted, in the respective columns namely:-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
206	Nizamabad	Kotagiri	Lingapur	Lingapur & Bardipur	1 to 244 1 to 35	957.38 369.20.	9
206-A	Nizamabad	Kotagiri	S R Colony	Gannaram	1 to 106	337.33	5

(l) at Sl.No.207, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1-787	2758.06

(m) after Sl.No.207, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
207-A	Nizamabad	Kotagiri	Thirumala-pur	Thirumala-pur	1-9, 29-30,43-159,175-177	612.13	7

(n) at Sl.No.209, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)	(8)
1-39, 91-130	424.26	9

(o) after Sl.No.209, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
209-A	Nizamabad	Kotagiri	PSR Nagar	Sompur	40-90	573.05	7

(vi) in Rudrur Mandal, after Sl.No.223, the following entry shall be inserted, in the respective columns namely,-

[(1)]	(2)	(3)	(4)	(5)	(6)	(7)	(8)
223-A	Nizamabad	Rudrur	Kondhapur	Kondhapur	PE1, PE2, PE3, PE4, PE5, PE6, PE7, PE9, 1-386, 904, 908, 911, 912, 915	965.25	5

(vi) in Varni Mandal,-

(a) at Sl.No.236, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1-522 and 568-847	2706.35

(b) after Sl.No.236, the following entry shall be inserted, in the respective columns namely:-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
236-A	Nizamabad	Varni	Rupla Naik Thanda	Thagilepally	525-532, 533/1- 533/3, 534-564, 565/1 Part to 565/13, 566/ 1-566/2, 567	269.03	7

(vii) in Bodhan Mandal, at Sl.No.293, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(5)	(6)	(7)
Pegadapalli	336/1, 336/2, 337/1, 337/2, 338/1, 338/2, 332-335, 310-313, 292, 293/1, 293/2, 301, 302, 304, 309, 303/1, 303/2, 300/1, 300/2, 290, 294, 299, 287/1, 287/2, 287/3, 288, 289, 284, 285/1, 285/2, 286/1, 286/2, 276/1, 276/2, 273/1, 273/2, 274, 275, 252 to 258.	495-21
Pentakalan	260-263, 291/1, 291/2, 289/1, 289/2, 288/1, 288/2, 292/1, 292/2, 293, 298-303, 294-297, 304-308, 324/1, 324/2, 324/3, 325/1, 325/2, 326, 327/1, 327/2, 328/1, 328/2, 329, 330, 331/1, 331/2, 331/3, 331/4, 332/1, 332/2, 333/1, 333/2, 358/1, 359/1, 365/1, 365/2, 362/1, 363/1, 364, 366-369, 370/1, 373 to 378, 383 to 391.	472-12

(viii) in Sirikonda Mandal, at Sl.No.501, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(5)	(6)	(7)
Chimanpally and Thatpally Gudi Lingapur	1 to 423 and 33 (Part) to 46 (Thatpally), 1 to 4 (Gudi Lingapur)	7795.03

(18) In Peddapalli District, in Manthani Mandal,-

(i) at Sl.No.80, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1 to 371, 372/1, 373 to 395	4246.38

(ii) at Sl.No.102, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1 to 165, 212 & 298 to 406	958.01

(iii) after Sl.No.102, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
102-A	Peddapalli	Manthani	Thotagopaiah- palli	Lakkepur	166 to 211 & 213 to 297	886.17	7

(iv) at Sl.No.109, in columns (6) and (7), for the existing figures, substitute the following in the respective columns;-

(6)	(7)
372/2	77.20

(v) at Sl.No.121, in columns (6) (7) and (8), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)	(8)
1 to 107 & 252 to 777	9990.37	11

(vi) after Sl.No.121, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
121-A	Peddapalli	Mutharam (MNT)	Jillellapalli	Khammam- palli	108 to 251	617. 19	7

(19) In Rajanna Sircilla District,-

(i) in Gambhiraopet Mandal,-

(a) at Sl.No.16, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1 to 53, 85 to 90, 93 to 105, 107 to 386, 387/1, 388 to 393	1887.28

(b) after Sl.No.16, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
16-A	Rajanna Sircilla	Gambhirao pet	Hiralal Thanda	Mucherla	54 to 84, 91 to 92, 106, 387/2	181.02	7

(ii) in Yellareddypet Mandal,-

(a) at Sl.No.99, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
105/1, 134 to 139, 187, 188	101.01

(b) after Sl.No.99, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
99-A	Rajanna Sircilla	Yellareddy pet	Jai Sevalal Thanda	Thimma- pur	50 to 62, 65, 69 to 75, 79 to 83, 92 to 103, 105/3, 501 to 513, 515 to 517, 519 to 524	402.22	7

(c) at Sl.No.100, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1 to 49, 63, 64, 66 to 68, 76 to 78, 84 to 91, 104, 105/2, 106 to 131, 151 to 158, 165, 202 to 211, 228 to 259, 264 to 282, 288 to 500, 510, 514, 518, 525 to 555	2603.34

(b) after SI.No.100, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
100-A	Rajanna Sircilla	Yellareddy pet	Racherla Bakurpally	Thimmapur	105/4, 132, 133, 140 to 150, 159 to 164, 166 to 186, 189 to 201, 212 to 227, 260 to 263, 283 to 287	204.23	7

(iii) in Ellanthakunta Mandai,-

(a) at SI.No.121, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
758 to 765, 792 to 801, 804 to 806, 809, 810, 813 to 823, 828 to 836, 837 (Part), 838 to 873, 900 to 903, 904 (Part), 905 to 921, 926, 927 (Part), 928(Part), 929 (Part), 930, 1009 to 1012, 1036, 1037	691.12

(b) after Sl.No.123, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 156 , 158 , 159, 181 to 218, 326 to 344, 348 to 363, 430 to 432, 436, 437, 449 to 595, 597 to 601, 604 to 607, 703, 1038 to 1059, 1063 to 1066, 1069 to 1070, 1095 to 1101, 1107 to 1240	2521.17

(c) after Sl.No.123, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
123-A	Rajanna Sircilla	Ellantha- kunta	Thallala- pally	Repaka	345 to 347, 364 to 429, 433 to 435, 438 to 448	232.33	7

(d) after Sl.No.124, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
596, 602, 603, 608 to 702, 704 to 757, 766 to 791, 802, 803, 807, 808, 811, 812, 824 to 827, 837 (Part), 874 to 899	1080.03

(e) after SI.No.125, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
904 (Part), 922 to 925, 927 (Part), 928 (Part), 929 (Part), 931 to 1008, 1013 to 1035, 1060 to 1062, 1067 to 1068, 1071 to 1094, 1102 to 1106	764.10

(f) at SI.No.142, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 324, 390 to 432, 433 (Part) 434 to 793	3918 14

(g) after SI.No.142, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
142-A	Rajanna Sircilla	Ellantha- kunta	Botivani- pally	Dacharam	325 to 389, 433 (Part)	345.25	5

(h) after SI.No.147, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
157, 160 to 180, 219 to 325	514.25

(20) In Ranga Reddy District,-

(i) in Shamshabad Mandal,-

(a) at Sl.No.149, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(5)	(6)	(7)
Ramanujapur	119 to 230	424.5

(b) after Sl.No.149, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
149-A	Ranga Reddy	Shamshabad	Botiguda	Ramanujapur	119 to 230	424.5	7

(ii) in Madgul Mandal,-

(a) at Sl.No.380, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
40 to 63, 69 to 78, 82, 84 to 93, 95 to 97, 101, 105, 109, 118 to 120, 123 to 125, 128 to 171	239.5

(b) after Sl.No.380A, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
380-A	Ranga Reddy	Madgul	Korra Thanda	Nagilla	64 to 68, 79 to 81, 83, 94, 98 to 100, 102 to 104, 106 to 108, 110 to 117, 121, 122, 126, 127	1076.1	9

(21) In Sangareddy District,-

(i) in Sadasivpet Mandal,-

(a) at Sl.No.74, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 127, 351 to 478	1248.06	9

(b) after Sl.No.74, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
74-A	Sanga-reddy	Sadasiv-pet	Mubarak-pur-B	Mubarakpur	128 to 350	1188.00	7

(ii) in Andole Mandal,-

(a) at Sl.No.152, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 5, 21 to 200, 202, 208 to 210, 220, 221, 224 to 227, 229 to 231	506.18

(b) after Sl.No.152, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
152-A	Sanga-reddy	Andole	Kondareddy-pally Thanda	Kondareddy-pally	6 to 20, 201,203 to 207, 211 to 219, 222, 223, 228	215.22	5

(iii) in Vatpally Mandal,-

(a) at Sl.No.209, in columns (6) and (7) in respect of Dudyala Revenue Village, for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
28 to 30, 37, 40 to 48, 59 to 94	296.30

(b) after Sl.No.209, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
209-A	Sanga-reddy	Vatpally	Lakya-nayak thanda	Dudyala	31 to 36, 38, 39, 49 to 58	189.00	5

(iii) in Raikode Mandal, for Sl.No.252, the following entries shall be substituted, in the respective columns namely;-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
252	Sanga-reddy	Raikode	Auranga-nagar	Auranga-nagar	1 to 117	869.02	9
252-A	Sang-areddy	Raikode	Yenkepally	Yenkepally	1 to 120, 195	725.10	7

(iv) in Nyalkal Mandal, for Sl.No.361, the following entries shall be substituted, in the respective columns namely;-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
361	Sanga-reddy	Nyalkal	Tekur	Tekur	1 to 161	1048.33	9
361-A	Sanga-reddy	Nyalkal	Thatpalli	Thatpalli	1 to 106	683.00	7

(v) in Narayankhed Mandal,-

(a) at Sl.No.442, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
5, 11 to 18, 22, 26, 27, 30, 31	845.32

(b) after Sl.No.442, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
442-A	Sangareddy	Narayana-khed	Hanuman Mandir Thanda	Kondapur	1 to 4, 6 to 10, 19 to 21, 23 to 25, 28, 29, 32 to 36	334.12	7

(c) at Sl.No.445, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 85, 94,95, 97, 99, 100, 102 to 105, 398 to 433, 435, 438 to 441, 445, 450, 457, 471, 479, 483, 487, 489, 491, 493, 497, 500 to 503	709.20

(d) after Sl.No.445, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
445-A	Sangareddy	Narayana-khed	Linganaik Pally	Madwar	434, 436, 437, 442 to 444, 446 to 449, 451 to 456, 458 to 470, 472 to 478, 480 to 482, 484 to 486, 488, 490, 492, 494 to 496, 498, 499, 504 to 507	260.20	7

(e) at Sl.No.450, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 248, 257, 259, 265 to 267, 271 to 291, 306 to 332, 340 to 354	1074.16	9

(f) after Sl.No.450, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
450-A	Sanga-reddy	Narayana-khed	Gundu Thanda	Namalimet	249 to 256, 258, 260 to 264, 268 to 270, 292 to 305, 333 to 339	238.15	7

(vi) in Sirgapur Mandal,-

(a) at Sl.No.516, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 39, 40/1 to 40/22, 40/31 to 40/44, 40/46 to 40/49, 40/58 to 40/84, 41 to 45, 49, 50	1451.30

(b) after SI.No.516, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
516-A	Sanga reddy	Sirgapoor	Pathya Naik Thanda	Anthergaon	40/23 to 40/30, 40/45, 40/50 to 40/57, 46 to 48	353.10	7

(vi) in Nagalgidda Mandal,-

(a) at SI.No.592, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
54 to 60, 76 to 78, 79/1 to 79/6, 79/8 to 79/16, 79/22, 79/23, 94, 95	544.19

(b) after SI.No.592, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
592-A	Sanga reddy	Nalgidda	Umla Thanda	Errakipally	79/17 to 79/21, 79/24, 86 to 90, 104/3 to 104/6	334.14	7

(c) at SI.No.597, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 6, 14 to 25, 33 to 128	1523.14

(d) after Sl.No.597, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
597-A	Sangareddy	Nagalgidda	Shyama Naik Thanda	Nagalgidda	7 to 13, 26 to 32	294.05	5

(e) at Sl.No.603, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
3 to 14, 83 to 85, 91, 99, 102, 103, 104/1, 104/2, 104/7 to 104/13, 105 to 113	626.06

(22) In Siddipet District,-

(i) in Siddipet Rural Mandal,-

(a) at Sl.Nos.1 to 24, in column (3), for the words "Siddipet Rural", the word "Narayanraopet" shall be substituted in the respective columns;

(b) at Sl.No.15, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 11, 514 to 1100, 1103 to 1230, 1234 to 1330, 1458 to 1540	2837.03

(c) after Sl.No.15, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
15-A	Siddipet	Narayan raopet	Bachaipally	Raghavapur	1231 to 1233, 1331 to 1457	432.00	7

(d) at Sl.No.21, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
508 to 717	665.05

(e) after Sl.No.21, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
21-A	Siddipet	Narayana raopet	Shekar raopet	Jakkapur	551, 552, 587 to 650, 655 to 659, 661, 662	446.24	7

(ii) in Siddipet Urban Mandal, at Sl.No.29, in columns (4), for the word "Boggulonibanda", the word "Pandavapuram" shall be substituted;

(iii) in Chinnakodur Mandal,-

(a) at Sl.No.43, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)	(8)
1 to 265, 268 to 277, 281, 282, 284, 285, 291, 294 to 296, 300 to 373, 395, 416, 422, 423, 425 to 433, 439, 442 to 580	2790.34	9

(b) after Sl.No.43, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
43-A	Siddipet	Chinna kodur	YellammaJaiu	Chowa daram	266, 267, 278, 279, 280, 283, 286 to 290, 292, 293, 297 to 299, 374 to 415, 417 to 421, 424, 434 to 438, 440, 441	673.29	9

(c) at Sl.No.50, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)	(8)
716 to 760, 766 to 813,	472.16	9

(d) after Sl.No.50, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
50-A	Siddipet	Chinna kodur	Kammarla pally	Allipur	537 to 611, 613 to 715, 761 to 765	919.02	9

(c) at Sl.No.61, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 242, 246 to 257, 259, 281 to 284, 286 to 289, 292 to 294, 310, 329, 330, 341, 351, 357, 358, 361 to 380,	927.11

(d) after Sl.No.61, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
61-A	Siddipet	Chinna kodur	Shankaraya kunta	Obulapur	243 to 245, 258, 260 to 280, 285, 290, 291, 295 to 309, 311 to 328, 331 to 340, 342 to 350, 352 to 356, 359, 360	329.39	7

(iv) in Nangunoor Mandal,-

(a) at Sl.No.67, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 116, 117 (Part), 118 to 139, 144 (Part), 145 to 154, 191 to 201, 205 to 208, 213 to 479, 480 (Part), 481 (Part), 482 to 503, 505 to 683	2427.28

(d) after Sl.No.67, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
67-A	Siddipet	Nangunoor	Santhoshnagar	Gaflamalyala	117 (Part), 140 to 143, 144 (Part), 155 to 190, 202 to 204, 209 to 212, 480 (Part), 481 (Part)	422.03	7

(v) in Doulthabad Mandal,-

(a) at Sl.No.161, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 20, 58 to 73, 76 to 184, 193, 194, 248, 249, 259 to 261, 264 to 269, 281 to 284, 287, 288, 290 to 299, 419 to 426, 431, 432, 456 to 513	896.31

(b) after Sl.No.161, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
161-A	Siddipet	Doulthabad	Posanpally	Govindapur	21 to 57, 74, 75	99.09	7

(vi) in Jagadevpur Mandal,-

(a) at Sl.No.318, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 215, 221 to 223, 226 to 233, 321 to 788	3245.05

(b) after Sl.No.318, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
318-A	Siddipet	Jagadevpur	Ramnagar	Teegul	216 to 220, 224 to 225, 234 to 320	842.21	7

(vii) in Bejjanki Mandal,-

(a) at Sl.No.406, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1-600	2327.11

(b) after Sl.No.406, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
406-A	Siddipet	Bejjanki	Ramsagar	Dacharam	601-719	350.00	7

(viii) in Husnabad Mandal, at Sl.No.426, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
7 to 13, 16 to 32, 120 to 123, 126 to 150, 163 to 444	1195.27

(ix) in Akkannapet Mandai,-

(a) at Sl.No.441, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1 to 42, 144 to 146, 173 to 221, 223, 224, 227 to 267, 269, 271, 548 to 647, 665 to 722, 408 to 439	2585.3

(b) after Sl.No.441, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
441-A	Siddipet	Akkannapet	Captain (Choudu) Thanda	Akkannapet	380 to 407, 440 to 441	358.1	7

(c) at Sl.No 449, in columns (6), (7), and (8) for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)	(8)
1 to 51, 290 to 427, 567 to 575, 580, 612 to 619, 623 to 627, 672 to 738, 778 to 779, 786 to 788, 790, 791, 793 to 808, 842 to 852	1490.35	9

(d) after Sl.No.449, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
449-A	Siddipet	Akkanna pet	Hathiram ambayak Thanda	Gandipally	576 to 579, 581 to 611, 620 to 622, 628 to 671, 739 to 750	532.28	9
449-B	Siddipet	Akkanna pet	Sriram Thanda	Gandipally	751 to 777, 780 to 785, 789, 792, 809 to 841	396.25	9

(e) at Sl.No.450, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
100 to 289, 428 to 432, 463 to 471	803.37

(f) after Sl.No.450, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
450-A	Siddipet	Akkannapet	Choutakunta Thanda	Gandipally	52 to 99	276.21	7

(g) at Sl.No.464, in columns (6), (7), and (8) for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)	(8)
370 to 381, 454 to 473, 494 to 498, 507 to 509	273.10	7

(h) after Sl.No.464, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
464-A	Siddipet	Akkannapet	Dasu Thanda	Katkur	510 to 519, 525 to 531	514.11	5

(i) at Sl.No.472, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1 to 151, 154 to 158, 162 to 174, 181 to 212, 230 to 640	2588.18

(j) after Sl.No.472 the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
472-A	Siddipet	Akkannapet	Sevalal Maharaj Thanda	Ramavaram	152,153, 159 to 161, 175 to 180, 213 to 229	513.25	9

(23) In Suryapet District,-

(i) in Chivemla Mandal,-

(a) at Sl.No.56, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 54, 56, 57, 70 to 83, 100 (part) to 224	1358.05	9

(b) after Sl.No.56, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
56-A	Suryapet	Chivemla	Gurram Thanda	Ailapuram	55,58,59,60, 61,62,63,64, 65, 66,67, 68, 69,84,85,86, 87,88,89,90, 91,92, 93,94, 95,96,97,98, 99,100(Part)	251.01	7

(ii) in Suryapet Mandal,-

(a) at Sl.No.98, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Imampet	285 to 294	298.05
Kesaram	201,236 to 238	99.17

(b) after Sl.No.98, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
98-A	Suryapet	Suryapet	Rupla	Imampet	285 to 294	136.34	7
			Thanda	Kesaram	201,236 to 238		

(c) at Sl.No.101, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 128, 209 to 211, 339 to 347, 354 to 465, 468 to 484, 487 to 528, 540 to 542, 545 to 662	2911.21

(d) at Sl.No.110, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 170, 173 to 180, 192 to 291	1651.24

(e) after Sl.No.110, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
110-A	Suryapet	Suryapet	Dubba Thanda	Yerkaram	466 to 467, 485 to 486, 529 to 539, 543 to 544,	377.17	7
				Ramaram	171 to 172, 181 to 191		

(iii) in Ananthagiri Mandal,-

(a) at Sl.No.128, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 14, 19 to 21, 52 to 106	403.835	9

(b) after Sl.No.128, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
128-A	Suryapet	Ananthagiri	Azmeera Thanda	Khana Puram	15, 16, 17, 18, 22, 23, 25 to 51	334.2050	7

(iv) in Nadigudem Mandal,-

(a) at Sl.No.229, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 85	599.91

(b) after Sl.No.229, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
229-A	Suryapet	Nadigudem	Eklaskhan pet Thanda	Eklaskhan pet	86 to 110	328 00	7

(v) in Nereducharla Mandal,-

(a) at Sl.No.236, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Fathepuram	124 to 129, 131 to 136, 169 to 240	455.34

(b) after Sl.No. 236, the following entry shall be inserted, in the respective columns namely :-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
236-A	Suryapet	Nereducharla	Janaladinna	Janaladinna	1 to 202	1256.03	7

(c) at Sl.No.239, in columns (4) and (7), for the existing words and figures, substitute the following in the respective column:-

(4)	(7)
Fathepuram	1742.84

(d) at Sl.No.245, in columns (4), (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(4)	(5)	(6)	(7)
Kalluru	Kalluru	1 to 79, 90 to 93, 95 to 188, 214 to 322, 555/A to 578, 585 to 587, 590 to 604.	1603.73

(e) after Sl.No.245, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
245-A	Suryapet	Nereducharla	Lal Lakshmi puram	Kalluru	80 to 89, 94, 189 to 213	421.32	9

(vi) in Mellacheruvu Mandal,-

(a) at Sl.No.287, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
360 to 367, 369 to 408, 425 to 430, 436, 448	423.04

(b) after Sl.No.287, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
287-A	Suryapet	Mellacheruvu	Dubba thanda	Revoor	145,146,147, 150 to 157, 159, 160,162 164,171,172	280.02	5

(c) at Sl.No.291, columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
297 to 299, 310 to 350, 408	118.15

(d) after Sl.No.291, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
291-A	Suryapet	Mellacheruvu	Jaggulhanda	Mellacheruvu	189, 269 to 276, 300 to 309, 413 to 418, 428, 429	192.22	9

(vi) in Garidepally Mandal,-

(a) at Sl.No.322, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 19, 61 to 261, 263 to 302, 322 to 326	2508.3675	11

(b) after Sl.No.322, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
322-A	Suryapet	Garidepally	Kondaigudem	Ganugabanda	20 to 60, 262 and 303 to 321	432.3025	9

(vii) in Maddirala Mandal,-

(a) at Sl.No.454, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Chinnanemilla	1 to 50, 99 to 104 & 137 to 534	2896.96

(b) after Sl.No.454, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
454-A	Suryapet	Maddirala	Guttakindihanda	Chinnanemilla	51 to 98, 105 to 136	730.26	9

(24) In Vikarabad District:-

(i) in Dharur Mandal,-

(a) at Sl.No.40, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 339, 437 to 482	3041.31

(b) after Sl.No.40, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
40-A	Vikarabad	Dharur	Laxminagar Thanda	Dharur	405 to 436	768.00	7

(c) at Sl.No.47, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
68 to 321	446.00

(d) after Sl.No.47, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
47-A	Vikarabad	Dharur	Kondapur Kurd	Kerelly	1 to 67	584.00	7

(ii) in Mominpet Mandal,-

(a) at Sl.No.66, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 58, 179 to 234	135.19

(b) after Sl.No.66, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
66-A	Vikarabad	Mominpet	Ravulapally	Ravulapally	1 to 89	550.00	9

(iii) in Marpally Mandal,-

(a) at Sl.No.90, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
2 to 45, 47 to 248	2632.3	9

(b) after Sl.No.90, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
90-A	Vikarabad	Marpally	Rampur	Ghanapur	1, 46	10.00	9

(c) at Sl.No.105, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
2 to 22, 24 to 81	998.18

(d) after Sl.No.105, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
105-A	Vikarabad	Marpally	Kudugunta	Peddapur	1, 23, 82	15.00	7

(iv) in Bantwaram Mandal,-

(a) at Sl.No.114, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
75 to 280	1070.11

(b) after Sl.No.114, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
114-A	Vikarabad	Bantwaram	Mangraspally	Rompally	1 to 74	871.29	7

(v) in Pudur Mandal,-

(a) at Sl.No.167, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
59 to 158	922.21

(b) after Sl.No.167, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
167-A	Vikarabad	Pudur	Rakamcharla	Thirumalapur	1 to 58	726.28	9

(vi) in Kulkacharla Mandal,-

(a) at Sl.No.283, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 67, 69 to 71, 73 to 112	575.13	9

(b) after Sl.No.283, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
283-A	Vikarabad	Kulkacharla	Deeplanaik Thanda	Salveed	72, 68	415.06	9

(vii) in Peddemul Mandal,-

(a) at Sl.No.313, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
59 to 158	922.21

(b) after Sl.No.313, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
313-A	Vikarabad	Peddemul	Thimsanpally	Thimsanpally	1 to 85	1048.00	7

(vii) in Bomraspet Mandal,-

(a) at Sl.No.454, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 403	4170.00

(b) after Sl.No.454, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
454-A	Vikarabad	Bomraspet	Somlanaik Thanda	Dudyala	1082 to 1267	397.00	9

(c) at Sl.No.461, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
78 to 293	2200.36

(d) after Sl.No.461, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
461-A	Vikarabad	Bomraspet	Kattukalva Thanda	Kothur	343 to 415	350.00	9

(e) at Sl.No.468, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
130 to 217	76.01

(f) after Sl.No.468, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
468-A	Vikarabad	Bomraspet	Seethyanaik Thanda	Erupumalla	111 to 121	99.00	9

(ix) in Doullhabad Mandal,-

(a) at Sl.No.479, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 78, 80, 82 to 138, 140 to 229	1584.12

(b) after Sl.No.479, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
479-A	Vikarabad	Doullhabad	Thirmaipally	Allapur	79, 139, 81	15 32, 14.29, 1 30	9

(c) at Sl.No.487, in column (7), for the existing figure, the figure "1143.02" shall be substituted;

(d) at Sl.No.495, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 116, 118 to 152	1958.22

(e) after Sl.No.495, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
495-A	Vikarabad	Doullhabad	Thirmalapur	Thirmalapur	1/1, 117	10.21, 12.06	9

(x) in Yalal Mandal,-

(a) at Sl.No.387, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
283/1	888.00

(b) after Sl.No.387, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
387-A	Vikarabad	Yalal	Devula Thanda	Devanoor	283/2	603.14	5

(c) at Sl.No.390, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
160/1	960 27

(d) after Sl.No.390, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
390-A	Vikarabad	Yalal	Perkampally Thanda	Perkampally	160/2	721 38	7

(xi) in Basheerabad Mandal,-

(a) at Sl.No.415, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
97 to 200	1310.28

(b) after Sl.No.415, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
415-A	Vikarabad	Basheerabad	Malkangiri	Malkangiri	1 to 96	438 12	7

(c) at Sl.No.403, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 24, 29 to 30, 36 to 63, 102, 115 to 139	413.18

(d) after Sl.No.403, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
403-A	Vikarabad	Basheera- bad	Pershya- naikThanda	Masan- pally (M)	25 to 28, 31 to 35, 64 to 101 and 103 to 114	378 22	7

(e) at Sl.No.427, in column (7), for the existing figure "1710.00", the figure "927.38" shall be substituted;

(f) after Sl.No.427, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
427-A	Vikarabad	Basheerabad	Gangwar	Gangwar	82 to 139	782.02	5

(25) In Wanaparthy District,-

(i) in Wanaparthy Mandal,-

(a) at Sl.No.13, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
93 to 113, 210 to 213, 244, 304 to 321, 338 to 425, 427 to 429	1627.08

(b) at Sl.No.14, in columns (6) and (7), for the existing figures, substitute the following in the respective columns;-

(6)	(7)
1 to 92, 114 to 209, 214 to 303, 322 to 337, 426, 430 to 542	1425.33

(ii) in Gopalpet Mandal,-

(a) at Sl.No.30, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)	(8)
97-113, 118, 119, 127-140	418.09	7

(b) after Sl.No.30, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
30-A	Wanaparthy	Ghanpur	Jinkalabeedu Thanda	Polikepad	114-117, 120-126, 141-156	355.20	5

(c) at Sl.No.31, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)	(8)
303-322, 361, 364-367, 369	445.07	7

(d) after Sl.No.31, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
31-A	Wanaparthy	Gopalpet	Laxmidivi pally	Polikepad	265, 285-302	308.38	5

(iii) in Ghanpur Mandal,-

(a) at Sl.No.81, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)	(8)
295-304, 306-324, 329-452, 471-485, 502	1626.16	9

(b) after Sl.No.81, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
81-A	Wanaparthy	Ghanpur	Mundari Thanda	Mamidi mada	305, 325, 326, 327, 328	46.25	9

(c) at Sl.No.85, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1, 3-14, 19, 21, 24, 26-43, 45, 53-184	882.39

(d) after Sl.No.85, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
85-A	Wanaparthy	Ghanpur	Vasuram Thanda	Malkmiyan pally	2, 15 to 18, 20, 22, 23, 25, 44, 46 to 52	130.02	7

(iv) in Pedddamandadi Mandal,-

(a) at Sl.No.120, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1-75, 78-84, 88, 90-91, 93, 94, 96-99, 104-110, 119-121, 126-127, 129-139, 141, 142, 146-150, 152-154, 156-158, 162-168, 173-176, 192, 193, 196-198, 200, 212, 213	1387.08

(b) after Sl.No.120, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
120-A	Wana parthy	Pedda mandadi	Nagulakunta Thanda	Gatlakhana pur	125, 140, 144,145, 159	481.01	7

(v) in Kothakota Mandal,-

(a) at Sl.No.169, in columns (5), (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)	(8)
Kanimetta	1 to 554	2049.23	11

(b) after Sl.No.169, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
169-A	Wanapar thy	Kothakota	Pathajan gamaipally	Kanimetta & Pathajanga maipally	1to105	511.30	7

(c) at Sl.No.177, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 279 and 349 to 447	2344.28

(d) after Sl.No.177, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
177-A	Wanapar thy	Kothakota	Waddewata Thanda	Wadda wata	280 to 348	567 09	7

(26) In Warangal (Rural) District,-

(i) from Sl.No.1 to 34, from Sl.No.176 to 179, 183 to 185, 188, 191, 195, 253 to 276, in column (2), for the words "Warangal (Rural)", the word "Hanumakonda" shall be substituted.

(ii) from Sl.No.35 to 170, 196 to 252, 277 to 401, in column (2), for the words "Warangal (Rural)", the word "Warangal" shall be substituted.

(iii) from Sl.No.31 to 34, in column (3), for the word "Damera", the word "Nadikuda" shall be substituted.

(iv) from Sl.No.180 to 182, 186, 187, 189, 190 and 192 to 194, in column (3), for the word "Parkal", the word "Nadikuda" shall be substituted.

(v) in Rayaparthi Mandal,-

(a) at Sl.No.201, in column (4), for the words "R&R SC Colony", the word "Shivaramapuram" shall be substituted.

(b) at Sl.No.206, in columns (6), (7), and (8), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)	(8)
426 to 429, 437 to 479, 509 to 511, 524,528, 529 to 531, 593 to 595, 616		7

(c) at Sl.No.210, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
323 to 326, 334 to 342, 372, 374 to 482, 492 to 494, 502 to 508	740 30

(d) at Sl.No.211, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
323 to 326, 334 to 342, 372, 374 to 482	527

(e) at Sl.No.218, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1 to 425, 430 to 436, 480 to 508, 512 to 523, 525 to 528, 532 to 592, 596 to 615, 617 to 787	2285

(f) at Sl.No.234, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns;-

(6)	(7)
1 to 56, 88 to 379	2628.07

(g) after Sl.No.234, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
234-A	Warangal	Rayaparthi	Tetiekunta Thanda	Thirumalaipally	57 to 87	254.14	9

(vi) in Wardhannapet Mandal, at Sl.No.249, in column (4), for the word "Bokkalagudem", the word "Venkatraopalle" shall be substituted.

(vii) in Khanapur Mandal,-

(a) at Sl.No.294, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
9 to 270	2040.06	11

(b) after Sl.No.294, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
294-A	Warangal	Khanapur	Balu Thanda	Dharamaraopet	1 to 8, 271 to 427	591.2	9

(27) In Warangal (Urban) District,-

(i) from Sl.No.1 to 130, in column (2), for the words "Warangal (Urban)", the word "Hanumakonda" shall be substituted.

(ii) in Bheemdeverapalli Mandal,-

(a) at Sl.No.5, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 39, 326 to 714	2851.2204

(b) after Sl.No.5, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
5-A	Hanuma konda	Bheemdevera palli	Sainagar	Kothapalli	40 to 325	829.3383	9

(c) at Sl.No.110, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 36, 38 to 52, 66 to 87, 91 to 103, 151 to 163, 175 to 179, 182 to 211, 216 to 220, 223, 228, 243 to 253	1456.0351

(d) after Sl.No.110, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
110-A	Hanuma konda	Bheemdevera palli	Veerabhadra Nagar	Mustha poor	37, 53 to 65, 88 to 90, 212 to 215, 221 to 222, 224 to 227, 229 to 242	604.08	7

(iii) in Elkathurthy Mandal,-

(a) at Sl.No.30, in columns (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)
1 to 521, 563 to 612, 637 to 644, 667 to 792	2693.16

(d) after Sl.No.30, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
30-A	Hanuma-konda	Elkathurthy	Rama-krishnapur	Keshava pur	522 to 562, 613 to 636, 645 to 666	493.00	7

(iv) in Velair Mandal,-

(a) at Sl.No.78, in column (3) and (5), for the words "Velair" and "Velair", the words "Bheemadevarapally" and "Errabelli" respectively shall be substituted;

(b) Sl.No.79 shall be omitted.

(28) In Yadadri Bhuvanagiri District,-

(i) in Alair Mandal,-

(a) at Sl.No.6, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 87, 411 to 1325, 1327, 1328, 1335 to 1338, 1340 to 1352, 1426 to 1730, 1793 to 2025	7239 39

(b) after Sl.No.6, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
6-A	Yadadr Bhuvanagiri	Alair	Bairan Nagar	Kolunupaka	1326, 1329 to 1334, 1339, 1353 to 1425, 1731 to 1792	935.16	9

(ii) in Bommala Ramaram Mandal,-

(a) at Sl.No.39, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 72	596.33	7

(c) after Sl.No.39, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
39-A	Yadadri Bhuvanagiri	Bommala ramaram	Khazipet	Bommala ramaram	268 to 174, 280, 287, 288, 290 to 309, 311, 312, 314 to 322, 336	152.30	7

(iii) in Motakondur Mandal,-

(a) at Sl.No.86, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 234 ,374 to 399,403 to 557	1620.02

(b) after Sl.No.86, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
86-A	Yadadri Bhuvanagiri	Motakondur	Abidnagar	Arma nabole	235 to 373, 400 to 402	1113.15	7

(c) at Sl.No.89, in columns (6), (7) and (8), for the existing words and figures, substitute the following in the respective column:-

(6)	(7)	(8)
1 to 197, 315 to 485	2265.1	10

(d) after Sl.No.89, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
89-A	Yadadri Bhuvanagiri	Motakondur	Peddabavi	Matoor	198 to 314	1449.01	7

(iv) in Thurkapally Mandal,-

(a) at Sl.No.153, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 118, 146 to 151, 153 to 183, 195 to 297	1756.19

(b) after Sl.No.153, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
153-A	Yadadri Bhuvanagiri	Thurkapally	Thurkapally	Gujavani kuntathanda	119 to 145, 152, 184 to 194	625.08	7

(c) at Sl.No.157, in columns (6) and (7), for the existing words and figures, substitute the following in the respective columns:-

(6)	(7)
1 to 353, 461 to 478, 509 to 548	2507.22

(d) after Sl.No.157, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
157-A	Yadadri Bhuvanagiri	Thurka pally	Thurka pally	Indiranaga	354 to 460, 479 to 508	1182.39	9

R. THIRUPATHI,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.

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No. 8] HYDERABAD, MONDAY, JULY 15, 2024.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 6th July, 2024 and the said assent is hereby first published on the 15th July, 2024 in the Telangana Gazette for general information:—

ACT No. 8 OF 2024.

**AN ACT FURTHER TO AMEND THE TELANGANA
PANCHAYAT RAJ ACT, 2018.**

Be it enacted by the Legislature of the State of Telangana in the Seventy-Fifth Year of the Republic of India, as follows:—

1. (1) This Act may be called the Telangana Panchayat Raj (Third Amendment) Act, 2024.

(2) It shall come into force on such date as the State Government may, by notification in the Telangana Gazette, appoint.

Short
title and
commencement.

[1]

Amendment of Schedule VIII. Act No. 5 of 2018.

2. In the Telangana Panchayat Raj Act, 2018, in Schedule VIII referred to in sections 3 and 7 of the Act,-

(1) In Kamareddy District, in Banswada Mandal, at Sl.No.4, in columns (5), (6) and (7), for the existing words and figures, substitute the following in the respective column:-

(5)	(6)	(7)
Borlam & Tadkole	201 to 240 & 151/1, 151/2, 147/1, 147/2, 149/1, 149/2, 148, 151/16/1 (part)	569.11

(2) In Yadadri Bhuvanagiri District, in Alair Mandal, after Sl.No.14, the following entry shall be inserted, in the respective columns namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
14-A	Yadadri Bhuvanagiri	Alair	Saigudem	Alair	512 to 562, 564, 720, 727 to 751, 753 to 758	590.15	9

R. THIRUPATHI,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.